



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,16th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 6 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WP(C)/838/2018 (HEARING)	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MR. M. BHAGAWATI	GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
	WITH I.A.(Civil)/3690/2022 in WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA	MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT) SC, SAD
2	WP(C)/2919/2018 (HEARING)	PRAFULLA GOVINDA BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM DR R C BORPATRA GOHAIN(ADV. GEN)
3	WP(C)/3590/2018 (HEARING)	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
4	WA/23/2019 FIXED (HEARING)	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. A CHETIA MR. A SAHEWALLA MR. M SAHEWALLA	GA, ASSAM MR. A DAS SC, BOT
5	WITH WA/25/2019	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MR. A SAHEWALLA	GA, ASSAM SC, BOT
6	WA/302/2022 FIXED	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C

	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. - FOR ORDERS -	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
7	PIL/31/2011	SHRI TADAR NYAKUM and ANR Versus THE STATE OF ARUNACHAL PRADESH AND ORS	T TAGUM T ULI	MR.D K MISHRA MR.I CHOUDHURY AMICUS CURIAE
8	PIL/52/2022	DURLOV TALUKDAR Versus THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2573/2022 in PIL/52/2022	ASSAM STATE JAMIAT ULEMA Versus DURLOV TALUKDAR AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR S BORTHAKUR ASSTT.S.G.I.
	WITH I.A.(Civil)/2587/2022 in PIL/52/2022	ASSAMAR PRAGJYOTISHPURIA KHILANJIA MUSALMAN UNNYON PARISHAD Versus DURLOV TALUKDAR AND 5 ORS	MS. S PARVEEN MS S Z HAYAT	GA, ASSAM MR. S BORTHAKUR ASSTT.S.G.I.
9	WA/390/2022	ADAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	SC, SEC. EDU. GA, ASSAM
10	I.A.(Civil)/1596/2022 in WA/6590/2022	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. K P PATHAK MS U SHARMA Mr. A Baruah	GA, ASSAM MR. A K BHUYAN (r-4,5) MS. N CHOUDHURY (r-4,5) MR. A KHOUND (r-4,5) MS B BORA (r-4,5) MR A TALUKDAR (r-4,5) MR J DAS (r-4,5)
	WITH WA/6590/2022 (Filing Number)	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS. E	MR. K P PATHAK	
11	PIL/45/2023	PRITOM HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM
12	I.A.(Civil)/926/2023 in WA/1511/2023	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS .	MR. I H BARBHUIYA MS R RAJKHOWA	SC, SEC. EDU. MRS. R DEVI (r-6)
	WITH WA/1511/2023 (Filing Number)	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS . A	MS R RAJKHOWA	
	WITH I.A.(Civil)/1513/2023 (Filing Number)	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS . A	MS R RAJKHOWA	
13	I.A.(Civil)/1876/2023 in WA/6704/2023	SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS.	MR. K A MAZUMDER MR A HAI M. ROBBANI	SC, SEC. EDU. GA, ASSAM
	WITH WA/6704/2023 (Filing Number)	SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS. H	MR. K A MAZUMDER	
14	I.A.(Civil)/2198/2023 CAVT./660/2023 in WA/8760/2023	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS. AND 3 ORS.	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA	MR K BHUYAN SC, I O C
	WITH WA/8760/2023 (Filing Number)	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA	

	WITH I.A.(Civil)/8762/2023 (Filing Number)	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA	
15	WITH WA/262/2023 CAVT. NO. 06602/023,	DIPTI DAS Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C FOR CAVEATOR
	WITH I.A.(Civil)/2294/2023 in WA/262/2023	DIPTI DAS, Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C
16	I.A.(Civil)/2233/2023 in PIL/40/2023	ANIMESH DEY AND 9 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN	GA, ASSAM DY.S.G.I. SC, FOREST SC, PCB
	WITH PIL/40/2023	ANIMESH DEY AND 9 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN	MR. S BARUAH (R-6) MR. S R GOGOI (R-9) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST DY.S.G.I.
17	I.A.(Civil)/2330/2023 in WA/9013/2023	PANNA DEY Versus THE UNION OF INDIA AND 3 ORS .	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	
	WITH WA/9013/2023 (Filing Number)	PANNA DEY Versus THE UNION OF INDIA AND 3 ORS . H	MR. S C BISWAS	
18	I.A.(Civil)/2350/2023 in WA/8063/2023	THE STATE OF ASSAM Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS.	MR. R BORPUJARI	GA, ASSAM
	WITH WA/8063/2023 (Filing Number)	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE	MR U.SARMAH	
	WITH I.A.(Civil)/8064/2023 (Filing Number)	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS. E	MR U.SARMAH	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
19	WA/240/2023	JUNU DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. K R PATGIRI MR G SARMA MR S DEKA	SC, HIGHER EDU SC, N C HILLS
20	WA/253/2023	THE ALL ASSAM TENNIS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, REVENUE SC, G M D A
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				

21	WA/199/2022	AJIT KUMAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM MS. M BHATTACHARJEE (r-3,4) MS. P DASGUPTA (r-3,4)
22	WA/127/2023	SALAM UDDIN KHAN Versus THE STATE OF ASSAM AND 4 ORS. H	MS. T SOM	SC, APDCL
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
23	WP(C)/4062/2019	UJJAL DUTTA AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
24	WA/124/2023	M/S DEEPAK AND CO. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MS. B CHOWDHURY	DY.S.G.I.
25	WP(C)/2628/2023 FIXED	JALEWSWAR ANCHALIK PANCHYAT AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. B C DAS (R-6) MR. A F N U MOLLAH(R-6) SC, P AND R.D. GA, ASSAM MR. D A KAIYUM(R-6) MR. M S MONDAL(R-6)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
26	PIL(Suo Moto)/9/2018	XX XX XX Versus THE STATE OF ASSAM	MR S S DEY(SC, GHC)	GA ,ASSAM
27	WA/270/2023	SHEIKH NEKIBUDDIN AHMED Versus THE PRINCIPAL SECRETARY AND 6 ORS.	MR B D DAS MRS R DEKA MR. H R DAS	SC, N M C SC, HEALTH SC, G U

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR J DAS	31-07-2023	To	01-09-2023
6)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
7)	MR. S SINHA	02-08-2023	To	17-08-2023
8)	MR A GOENKA	07-08-2023	To	17-08-2023
9)	MR R GOENKA	07-08-2023	To	17-08-2023
10)	MR. P MAHANTA	08-08-2023	To	31-08-2023
11)	K U AHMED	11-08-2023	To	17-08-2023
12)	MR. R P SINGH	10-08-2023	To	01-09-2023
13)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
14)	MR. B K SARMA	13-08-2023	To	25-08-2023
15)	MRS. B GOGOI	17-08-2023	To	18-08-2023
16)	MR. M SARANIA	16-08-2023	To	17-08-2023
17)	MR B K SINGH	14-08-2023	To	16-08-2023
18)	MS. A VERMA	14-08-2023	To	19-08-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-
II & III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3919/2023 FIXED	MITALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S R GOGOI C. SARMAH	SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE
2	WP(C)/4205/2023	PURNANDA KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	GA, ASSAM SC, AG
3	WP(C)/4208/2023	PRADIP SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
4	WP(C)/4243/2023 WITH WP(C)/4557/2023(D/O), WITH WP(C)/2990/2017(D/O)	KAMAL KATAKY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, GAD SC, REVENUE SC, FINANCE
5	WP(C)/4253/2023 WITH WP(C)/6532/1999(D/O), WITH WP(C)/6480/2002(D/O)	MADHAB CH. ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOUDHURY MD E AHMED	SC, SEC. EDU.
6	WP(C)/4348/2023	SYEDA REMINA BEGUM @ REMINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN MR S RAHMAN	GA, ASSAM SC, AG
7	WP(C)/4365/2023	TARUN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH MS. R DEB	SC, EXCISE DEPTT. SC, BTC
8	WP(C)/4398/2023	BANDANA BURAGOHAIR AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH MS. R DEB	DY.S.G.I.
9	WP(C)/4416/2023 FIXED	AJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMAH MS. M PAUL	GA, ASSAM SC, AG

10	WP(C)/4649/2023	GEETANJALI HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, FOREST
11	WP(C)/4651/2023	SYED ALLAUDDIN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
12	WP(C)/4654/2023	KHADIZA KHATUN Versus THE STATE OF ASSAM AND 6 ORS ADMISSION	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, FINANCE SC, TREASURY
13	WP(C)/5015/2016 FIXED	LAKHYA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MS.M DAS MS.B TALUKDAR	MR.B GOGOI SC, HEALTH
14	WP(C)/5000/2017 FIXED	RAJIB BORGOHAIN Versus THE STATE OF ASSAM and 4 ORS.	MRU S BORGOHAIN MR.A BARUAH	SC, EDUCATION SC, FINANCE
15	WP(C)/6264/2017 FIXED	MOINUL AHMED AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.R SARMA	MR. B GOGOI (SC, FINANCE) MR. S R BORUAH (GA, ASSAM) MR. A DEKA (SC, ELEMENTARY EDU. DEPT.)
16	WP(C)/408/2018 FIXED	MRS. RUMI DUTTA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. B GOSWAMI	SC, ELEMENTARY EDUCATION
17	WP(C)/758/2021 FIXED	SAMSHUL HUDA AKAND Versus THE STATE OF ASSAM AND 7 ORS.	MR. B RAHMAN	GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDU. DEPT., R - 1, 2, 6) MR. R BORPUJARI (SC, FINANCE DEPT., R - 7, 8)
18	WP(C)/1789/2021 FIXED	PADMA RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, AG MR R DHAR (SC, PWD) SC, PENSION SC, FINANCE DEPTT.
19	WP(C)/3715/2021 FIXED	DHARAM NATH GIRI Versus UNION OF INDIA AND 5 ORS.	MR D K DAS MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR H BETALA MR C KUMAR MR H J SAIKIA	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
20	WP(C)/3075/2022	SMTI. USHA GIRI Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MRS S BARUAH ASSTT.S.G.I.
21	WP(C)/6476/2021 FIXED	ABDUL BATEN Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
22	WP(C)/1032/2022	BIMALENDU DAS AND 27 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, EDU
23	WP(C)/1560/2022 FIXED	LALITA DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MRS. R BORBORA MR. M SMITH MS. N DEY MR. N BORPATRAGOHAIN	SC, IRRIGATION SC, FINANCE
24	WP(C)/2082/2022 FIXED	AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU

	WITH I.A.(Civil)/2601/2022 in WP(C)/2082/2022	NUR ALOM Versus MRS. AKTARUN NESSA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA MR B GOGOI (R-2 & 3) SC, SSA
25	WP(C)/2820/2022 B/O	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
26	WP(C)/5781/2022 FIXED	BHADRA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
27	WP(C)/6197/2022	ACHALA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, HIGHER EDU GA, ASSAM SC, SEBA
28	WP(C)/6335/2022 FIXED	ROUSHOWN SABNAM AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
29	WP(C)/1013/2023 B/O	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
30	WP(C)/1210/2023	DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	GA, ASSAM
31	WP(C)/2457/2023 FIXED	SULENG HANSE Versus THE STATE OF ASSAM AND 4 ORS	MR B BORA MR P S RAJA MR A B DUTTA	SC, APCL SC, SOIL CONSERVATION DEPTT. SC, FINANCE
32	WP(C)/2846/2023 FIXED	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, SEC. EDU. GA, ASSAM SC, AG MR S H MAHMUD(r-8) MR S ISLAM(r-8) MR. S. SUR(r-8) MR S AFRIDI (r-8) SC, FINANCE
33	WP(C)/3174/2023 B/O	RUSTANA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	DY.S.G.I.
34	WP(C)/3762/2023 FIXED	BHARATI DAS Versus THE UNION OF INDIA AND 7 ORS	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	MRS. R DEVI DY.S.G.I.
35	WP(C)/3822/2023 FIXED	NARAYAN CHANDRA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
<u>BAIL HEARING (BA)</u>				
36	Bail Appln./2769/2023 FIXED	ANJU DAS Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/2468/2023	MANIK ALI @ MAINKA ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR R ISLAM	PP, ASSAM
38	AB/2757/2023 FIXED	SK NAJOMOL ALI @ MD. NAZMUN ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI	PP, ASSAM

ORDERS

39	Review.Pet./123/2018 IN WP(C)/2914/2018 (D/O), WITH WP(C)/5525/2022 (D/O),	SRI SANJIB KUMAR TALUKDAR Versus SRI RANJAN CHAKRAVARTY	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, ELEM. EDU MR. M K CHOUDHURY MR. J PATOWARY (R1) MR. N BARUAH MR P BHARDWAJ
40	Review.Pet./61/2020 IN WP(C)/286/2016 (D/O), WITH WP(C)/1622/2003 (D/O), WITH WP(C)/7560/2003 (D/O), WITH WP(C)/3861/2004 (D/O), WITH WP(C)/4714/2010 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
41	Review.Pet./64/2022 IN WP(C)/1660/2022 (D/O)	HADIA NILOFAR KHALIL AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, NHAI SC, NHIDC MR. C BARUAH,CGC
42	Review.Pet./86/2022 IN WP(C)/6596/2022 (D/O)	NANILA BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. A M KHAN	MR. A U CHOUDHURY (r-5) MR S ISLAM (r-5) MS. A KAUSHAR (r-5) MS J MARIYAM (r-5) SC. EDU.
43	I.A.(Civil)/2438/2022 IN WP(C)/4735/2019 (D/O) in WP(C)/4735/2019	SANGEETA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR A UPADHYAY MS. K JAIN	GA, ASSAM MR. I H SAIKIA (r-7)
44	Review.Pet./44/2023 IN WP(C)/6809/2022 (D/O)	CHIMPI GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
45	Cont.Cas(C)/490/2023	RUMI GOSWAMI Versus VIJAYLAKSHMI BARUA AND 3 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL	
46	WP(C)/1371/2023 B/O	HEM CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR B SARMAH MR G PATHAK	MR A L MANDAL (r-6) GA, ASSAM MR. R K D CHOUDHURY (r-3) SC, FINANCE
47	WP(C)/2441/2023 FIXED	TARIFAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
48	WP(C)/4029/2023 FIXED	DEBANGA MOHILARY Versus THE STATE OF ASSAM AND 7 ORS	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
49	WITH WP(C)/3366/2023	BHUPEN RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
50	WITH WP(C)/3380/2023	PRADIP KUMAR NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/1987/2023 in WP(C)/3380/2023	PRADIP KUMAR NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA MS. P SAHARIA	GA, ASSAM SC, BTC
51	WITH WP(C)/3382/2023	DEBANGA MOHILARY Versus THE STATE OF ASSAM AND 5 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
52	WITH WP(C)/3384/2023	DASARATH BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Crl.A./298/2023	SOBUR ALI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
WITH I.A.(Crl.)/705/2023 in Crl.A./298/2023	SOBUR ALI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
2 Crl.A./299/2023	AZAHAR ALI KHAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR. S H RAHMAN MRS J M KONWAR MR. R KALITA MR H AGARWAL MR J SINGH	
WITH I.A.(Crl.)/708/2023 in Crl.A./299/2023	AZAHAR ALI KHAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR. S H RAHMAN MRS J M KONWAR MR. R KALITA MR H AGARWAL MR J SINGH	
3 Crl.A./300/2023 B/O	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
WITH I.A.(Crl.)/709/2023 in Crl.A./300/2023	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
ORDERS			
4 CRL.A(J)/52/2022 7 Y 8 M 27 D :WITH OFFICE NOTE, LCR 4 FILES	MD. TAFAZUL ISLAM Versus THE STATE OF ASSAM	MR JASHADHIR DAS, AMICUS CURIAE	PP, ASSAM
5 CRL.A(J)/98/2022 2 Y 7 M 13 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SRI BUDHESWAR HAZARIKA. Versus THE STATE OF ASSAM AND ANR	MS S SHARMA	MS B R A SULTANA (R2) PP, ASSAM

	WITH I.A.(CrI.)/702/2022 in CRL.A(J)/98/2022	SRI BUDHESWAR HAZARIKA. Versus THE STATE OF ASSAM AND ANR XXXXXXX Versus XXXXXXX	MS S SHARMA MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN	MS B R A SULTANA (R2) PP, ASSAM
6	I.A.(Civil)/297/2022 FIXED in Mat.App./1139/2022 WITH Mat.App./1139/2022 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN	
7	Mat.App./21/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR B DEURI
8	CrI.A./175/2023 <u>0 Y 4 M 17 D</u> :WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/426/2023 in CrI.A./175/2023	RAJAT RABHA Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MS S KAR	PP, ASSAM
9	I.A.(CrI.)/355/2023 WITH OFFICE NOTE in CrI.A./4434/2023 WITH CrI.A./4434/2023 (Filing Number)	RAJAT RABHA Versus THE STATE OF ASSAM AND ANR. THE STATE NATIONAL INVESTIGATION AGENCY Versus BAPAN AHMED CHOUDHURY @ MITHUN (A-3)	MR. J KALITA MS S KAR DY.S.G.I.	PP, ASSAM
		THE STATE NATIONAL INVESTIGATION AGENCY Versus BAPAN AHMED CHOUDHURY @ MITHUN E	DY.S.G.I.	
10	I.A.(CrI.)/687/2023 WITH LCR FILES in CRL.A(J)/32/2022 WITH CRL.A(J)/32/2022	RABIRAM DAS Versus THE STATE OF ASSAM, RABIRAM DAS Versus THE STATE OF ASSAM	MR J KALITA MR. J KALITA MR. N HASAN, AMICUS CURIAE	PP, ASSAM
11	WITH CRL.A(J)/31/2022 <u>1 Y 8 M 25 D</u>	PRAFULLA DAS Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
12	WITH CRL.A(J)/34/2022	RATUL DAS Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
HEARING				
13	CRL.A(J)/34/2017 <u>8 Y 0 M 13 D</u> :WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED	ANANTA DEBNATH Versus THE STATE OF ASSAM	MR R SARMA (AMICUS CURIAE)	PP, ASSAM
14	CRL.A(J)/85/2020 <u>3 Y 7 M 24 D</u> :WITH LCR 4 FILES, P.B.-2	ANI RAM PANGING Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
15	Mat.App./17/2021 WITH LCR 4 FILES	XXXXXXX Versus XXXXXXX	MR R DHAR MR. D P BORAH MS. M DAS MS. S BORO MR B PAUL	MS. S B CHOUDHURY MR. S K DAS MR. N R AHMED

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/377/2023	MD SAN MIYA@CHAND MAMUD Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 WP(C)/1086/2023 WITH LCR	HAMIDA BEGUM @ HAMIDA BEGAM Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3 WP(C)/1179/2023	DIPA DAS SARKAR Versus UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4 WP(C)/1187/2023	MD. SAHABUDDIN Versus UNION OF INDIA AND 5 ORS	MR. R PHUKAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/1398/2023	MUSSTT AMENA @ AMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6 WP(C)/1399/2023	MD ESUB ALI @ EUSOB ALI @ RIACHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7 WP(C)/1418/2023	MUSSTT. SAFIA KHAATUN @ SUFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR J ABEDIN MR. M DUTTA MS S DEV	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/3082/2023 FIXED, WITH LCR	MUSTT. FUL KHATOON @ FUL KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/3318/2023	MUSSTT FATEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS M D MEDHI MS J KALITA MR S J BARUAH MS R BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/4137/2023	MD JULHAS MIYA @ JULHAS MIA @ JULHAS ALI Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4145/2023	MAHIJAL HOQUE @ MAHIJUL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/4393/2023 FIXED	JOSIMA KHATUN @ NASIM BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/4640/2023	KAMLAI BIBI Versus UNION OF INDIA AND 7 ORS	MR. H R KHAN MR. M H SAIKIA MR. N I MAZARBHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/4643/2023	ISHA HOQUE @ MD. ISHA HAQUE ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
15	WP(C)/795/2017 WITH LCR	ABDUL KUDDUS Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R2-5) ASSTT.S.G.I.(R1)
16	WP(C)/1400/2017 WITH LCR	NURJAHAN KHATUN @ NURJAHAN BEGUM Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DEB MD.S ISLAM MR.M ALI	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/7135/2017 WITH LCR	MAYUR ALI Versus THE UNION OF INDIA and 3 ORS	MR.S S S RAHMAN MR.S B RAHMAN MR.M R SODIAL	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/3789/2018 WITH LCR	AMIRUL HUSSAIN @ AMIR HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	MR B K SINGH MS. M BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/6454/2018 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. F HAQUE	GA, ASSAM MR. S BORTHAKUR (R4) MS. S KAKATI (R4)
20	WP(C)/808/2019 FIXED, WITH LCR	HALIMA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. T AHMED MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/3795/2019 WITH LCR	AKIMAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MD J ALOM KAKALI DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/7922/2019 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

23	WP(C)/8725/2019 WITH LCR	RAFIQUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/1469/2022 FIXED, WITH LCR	MOJIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WITH WP(C)/821/2022 WITH LCR	MOJIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH	ASSTT.S.G.I.
26	WP(C)/7972/2022 FIXED, WITH LCR	KHETRA MOHAN BISWAS Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/8018/2022 FIXED, WITH LCR	BASIRAN BIBI Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
28	WP(C)/2608/2023	JAHANARA BIBI @ JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MS. R BEGOM MR. A DEB	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
29	WP(C)/2778/2023 WITH LCR	ANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
30	WP(C)/3168/2023 WITH LCR	MD. ABDUL KADIR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/3407/2023 WITH LCR	SUMITRA DAS @ SUMITRA ARJYA Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/3442/2023 FIXED, WITH LCR	MUSSTT SONABHAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. N AHMED MR. S K M ALOMGIR Z ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
33	WP(C)/3444/2023 FIXED, WITH WP(C)/1561/2021 (D/O), LCR	MAZID MIA Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN D HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	WP(C)/3453/2023 FIXED	MUSSTT JAHANARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
35	WP(C)/3760/2023 WITH LCR	LAL BHANU Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

36	WP(C)/3764/2023 WITH LCR	ZEHERUL ISLAM @ JEHERUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
37	WP(C)/3816/2023 WITH LCR	MD. TAKBIL ALI Versus THE UNION OF INDIA AND 6 ORS	MR S MUKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING				
38	WP(C)/1161/2017 FIXED, WITH LCR	MIYAR ALI Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
39	WP(C)/7195/2017 WITH LCR	MUSSTT. HAMIDA KHATUN Versus THE UNION OF INDIA and 4 ORS	MS.S B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
40	WP(C)/4889/2019	ABDUL KAYUM Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
41	WP(C)/5057/2019	ABU BAKKAR @ ABUBAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN SC, NRC MRS. R MOMTAZ SC, ECI	ASSTT.S.G.I. SC, F.T
42	WP(C)/6167/2021 FIXED, WITH LCR	CHAHARA BBEGUM @ SAHERA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/2719/2023	GOBINDA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R M CHOUDHURY	GA, ASSAM
2 WP(C)/3841/2023	NITAMONI PAYENG Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS. C BARMAN MS A PAYENG MS K TAYE	GA, ASSAM SC, WPT AND BC
3 WP(C)/4639/2023	AMARDEEP BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	GA, ASSAM SC, HEALTH
4 WP(C)/4645/2023	IMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM SC, FOREST
5 WP(C)/4647/2023	GITASHREE GOGOI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	GA, ASSAM
6 WP(C)/4648/2023	KAMAL HALOI Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
7 WP(C)/4659/2023	JOGEN BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, IRRIGATION
<u>ADMISSION</u>			
8 WP(C)/135/2022	PANKAJ KANTI DEY Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
9 WP(C)/178/2022	AJHARUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER	GA, ASSAM
10 WP(C)/951/2022	JUNMONI GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BOIRAGI MR H P NEPAL	GA, ASSAM
11 WP(C)/1140/2022 FIXED	SYED MD SAHARUK ALOM Versus THE STATE OF ASSAM AND 6 ORS	MS C MEDHI MR. S NATH	SC, APDCL

12	WP(C)/1461/2022	NO. 131003457 EX-CONST. (GD) VIPIN KUMAR Versus THE UNION OF INDIA AND 5 ORS	MD A HUSSAIN MR. K H SAIKIA	MR. S S ROY ASSTT.S.G.I.
13	WP(C)/2122/2022	MALAYA GHOSH Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR . B MALAKAR MR. A T H AHMED	SC, F C I
14	WP(C)/3359/2022	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I.
15	WP(C)/3584/2022	NAMITA DEKA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR DIKSHITA DEKA	GA, ASSAM MR. M AHMED (R-5) MD I H LASKAR (R-5)
16	WP(C)/3841/2022	FARHANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM
17	WP(C)/4074/2022	SATISH KUMAR MISHRA Versus THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	ASSTT.S.G.I.
18	WP(C)/5103/2022	MEHBUBA SULTANA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MS. R CHOUDHURY (r-5) MR N RAHMAN (r-5)
19	WP(C)/5480/2022	CHAITALI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N ALAM R K MR. A RAHMAN	GA, ASSAM SC, EXCISE DEPTT.
20	WP(C)/5929/2022	KAKUMONI BARMAN Versus PUNJAB NATIONAL BANK AND 3 ORS	MRS. R DEVI MR. D J DAS MR. A R TAHBILDAR	SC, PNB SC, G U
21	WP(C)/6268/2022	JOGESH CH NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. K C ROY	GA, ASSAM SC, REVENUE
22	WP(C)/7122/2022	MOON MOON DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. M A ISLAM MR J I MONDAL MR J ISLAM	GA, ASSAM DY.S.G.I. SC, GHC
23	WP(C)/7373/2022	GO 3006M SRI RAM ASRA KHURAL Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH	SC, NHAI MRS. R DEVI MR. C K S BARUAH (C.G.C.) DY.S.G.I.
24	WP(C)/7591/2022 FIXED	HIRANYA DEVI BORA Versus THE GOVERNMENT OF ASSAM AND 4 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER MR A J SARMAH
	WITH I.A.(Civil)/772/2023 in WP(C)/7591/2022	DIMPI BARUAH Versus THE GOVERNMENT OF ASSAM AND 4 ORS.	MR H RAHMAN MR. A J SARMA MR. P D NAIR MR G ALAM MR S R A NASER	GA, ASSAM MS. S T BOKTH
25	WP(C)/7973/2022	BIDYAMANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM

26	WP(C)/218/2023	BORSING LANGLEH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, AGRI. DEPARTMENT SC, K A A C
27	WP(C)/643/2023 B/O	PANKAJ BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR S S ISLAM	GA, ASSAM
28	WP(C)/1314/2023	RAMANUJ CHAKRABORTY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR G J SHARMA MR S NATH	SC, P AND R.D.
29	WP(C)/1831/2023 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM MR. A CHAKRABARTY (R-2)
30	WP(C)/2261/2023 FIXED	RAHUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
31	WP(C)/2958/2023 FIXED	SUSHIL KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	MR. D P BORAH (R-2,3) MR U GHOSH (R-2,3) DY.S.G.I.
32	WP(C)/4182/2023 FIXED	RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
WITH				
33	WP(C)/4061/2023	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
WITH				
34	WP(C)/4221/2023	MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
WITH				
35	WP(C)/4267/2023	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
<u>ORDERS</u>				
36	Cont.Cas(C)/63/2022	MAHESH DEKA Versus DR. PRADIP KUMAR BORA AND ANR	MR A DASGUPTA MS B DAS MR. B DAS	MR. P MAHANTA (R1,2) MS. P SAHARIA (R1,2) MR. P K HANDIQUE (R1)
37	Cont.Cas(C)/75/2022	SONSING HANSE Versus MUKUL KUMAR SAIKIA, ACS AND ANR	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	
38	Cont.Cas(C)/76/2022	M/S BIKASH TRADERS Versus SRI BISWADEEP DAS AND ORS.	MR. A DHAR MD F FARIDI	MR. R R Gogoi (r3)
39	Cont.Cas(C)/80/2022	PADMESWAR DEKA Versus DIPAK BORA AND ANR.	MR. A BHATTACHARYYA MR. D PHUKAN MR P S RAJA	
40	Cont.Cas(C)/229/2022	JAMENA BEGUM Versus BIVASH MODI, ACS	MR. A R SIKDAR MR. M H TALUKDAR MR. S I TALUKDAR M M ZAMAN	MR. R DHAR
41	Cont.Cas(C)/293/2022	ANIL KALITA Versus RAMESH KR GOGOI	MR. A HUSSAIN MR. A MOBARAQUE	MR. P N GOSWAMI MR. D GOGOI
42	WP(C)/402/2022	ABHIJIT DAS Versus THE STATE OF ASSAM AND 12 ORS	MR J PAYENG MR D TAYE MR. B HALDAR	SC, APSC SC, PWD
43	Cont.Cas(C)/459/2022	MD. RAKIBUL FARUQUE Versus DR. ASIS KUMAR BUTANI, I.A.S. AND 2 ORS	MR. R MAZUMDAR	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. B CHOUDHURY MRS. R BORAH

44	Cont.Cas(C)/488/2022	MANOJ KUMAR BARUAH Versus 2) SRI DILIP KR. BORAH	MR. B D GOSWAMI MR. J M GOGOI	MR. M K CHOUDHURY (r-5) MR. A BARKATAKI (r-5) MR P BHARDWAJ MR P BHARDWAJ
45	Cont.Cas(C)/513/2022	BHUPEN BHAGAWATI Versus JAYANT NARLIKAR AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	M KATAKY
46	Cont.Cas(C)/560/2022	SMTI CHITRA KROPI Versus RAJESH KEMPRAI AND 2 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	MR. D NATH (R-2) MR P NAYAK (R-1)
47	WP(C)/1711/2022	CHANDRA MOHAN NATH Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	MR H K DAS (R-1 & 2) MS. M D BORAH, SC, TRANSPORT DEPTT. MR P K DAS (R-3) MR. M BARUAH SC, GHC
48	WITH WP(C)/102/2022	MD. JAHIRUL ISLUM Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MS. M BARMAN MR S H MAHMUD	GA, ASSAM MR P K DAS (R-7) MR. M BARUAH (R-7) MR. U K NAIR, SC, GHC (R-2 TO 6) SC, BTC
49	Cont.Cas(C)/66/2023	MUKUT DAS Versus BIBHU BHUYAN	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. U K NAIR MR H K DAS MR A CHAKRABORTY MR A CHETIA MR N K SARMA
50	WP(C)/217/2023 FIXED	RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST
51	WP(C)/2428/2023 FIXED	ARUNIMA BORAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
52	WP(C)/3599/2023	BIJIT CHAKRAVORTY Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY MR P J DAS	GA, ASSAM SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR J DAS	31-07-2023	To	01-09-2023
6)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
7)	MR. S SINHA	02-08-2023	To	17-08-2023
8)	MR A GOENKA	07-08-2023	To	17-08-2023
9)	MR R GOENKA	07-08-2023	To	17-08-2023
10)	MR. P MAHANTA	08-08-2023	To	31-08-2023
11)	K U AHMED	11-08-2023	To	17-08-2023
12)	MR. R P SINGH	10-08-2023	To	01-09-2023
13)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
14)	MR. B K SARMA	13-08-2023	To	25-08-2023
15)	MRS. B GOGOI	17-08-2023	To	18-08-2023
16)	MR. M SARANIA	16-08-2023	To	17-08-2023
17)	MR B K SINGH	14-08-2023	To	16-08-2023
18)	MS. A VERMA	14-08-2023	To	19-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 16th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./2833/2023	SAJAHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
2 Bail Appln./2834/2023	HAFIZUR RAHMAN @ HAFJIUR RAHMAN @ HAFIJUL Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
3 Bail Appln./2836/2023	MUSTAFA ALI @ MOSTAFA ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
4 Bail Appln./2837/2023	MUSTAHFIZUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
5 Bail Appln./2839/2023	RAKESH MAZUMDAR @ MAJUMDER Versus THE STATE OF ASSAM	MR. B K JAIN	PP, ASSAM
6 Bail Appln./2841/2023	RAJANI DEORI Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
7 Bail Appln./2842/2023	BAHARUL ISLAM Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM	PP, ASSAM
8 Bail Appln./2844/2023	JASIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI MS M CHAKRAVARTY	PP, ASSAM
9 Bail Appln./2845/2023	MOMINUL ISLAM @ MOMINUL HOQUE Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
10 Bail Appln./2847/2023	MD. BASHIR ALI Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA	PP, ASSAM
11 Bail Appln./2849/2023	AMAL JYOTI BISWAS AND ANR Versus THE STATE OF ASSAM	MR. R P HAZARIKA D LASKAR	PP, ASSAM
12 Bail Appln./2850/2023	WAHENGHAM ROBITA DEVI AND ANR. Versus THE STATE OF ASSAM	MR. D SARMAH MR A AHMED S. J. SAHARIAH	PP, ASSAM

13	Bail Appln./2852/2023	JAYANTA BORA Versus THE STATE OF ASSAM AND ANR	MR. A SAIKIA J DASGUPTA MR. A S ALI MR. J ISLAM	PP, ASSAM
14	Bail Appln./2853/2023	YOUSUF ALI LASKAR Versus THE STATE OF ASSAM	MS. N KAKOTY	PP, ASSAM
<u>MOTION</u>				
15	CrI.Pet./840/2023	SHER MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM
16	AB/2831/2023	ARNAB SAIKIA @ BABLU SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. A SAIKIA MR. N K DAS J DASGUPTA MR. A S ALI MR. J ISLAM	PP, ASSAM
17	AB/2834/2023	SHAHIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM
18	AB/2840/2023	BHARAT YADAV AND ANR Versus THE STATE OF ASSAM AND ANR	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
19	AB/2842/2023	INAM UDDIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2068/2023 WITH LCR	ALIMUDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MR S HUSSAIN MS S PATAR	PP, ASSAM
21	Bail Appln./2093/2023 WITH LCR, FIXED	KIRTBOKLANG @ KITBOK LANG MARWEIN Versus THE STATE OF ASSAM	MR. N J DUTTA MS LR KHANAM MR S ISLAM D HUSSAIN	PP, ASSAM
22	Bail Appln./2114/2023 WITH LCR	SAIP UDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
23	Bail Appln./2188/2023 WITH OFFICE NOTE, LCR FILE, FIXED	HARI BANDHU MANDAL Versus THE STATE OF ASSAM	MR. S RAHMAN MR. S RAHMAN	PP, ASSAM
24	Bail Appln./2191/2023 WITH OFFICE NOTE, LCR FILE	RINA TAMANG Versus THE STATE OF ASSAM	MS. S BHAGAWATI	PP, ASSAM
25	Bail Appln./2491/2023 WITH OFFICE NOTE, FIXED	JIAUR RAHMAN @ JIAUR RAHMAN Versus THE UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	MR. S C KEYAL SC, CUSTOMS
26	Bail Appln./2510/2023 FIXED	GAURAV CHETRI @ GAURAB CHETRI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	Bail Appln./2537/2023	DIPJYOTI RAJBONGSHI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	Bail Appln./2664/2023 FIXED	ABDULLAH SK Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

29	WITH Bail Appln./2626/2023 WITH OFFICE NOTE	MUKTADUL ISLAM @ MOKTADUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR M Z SHAH	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/709/2023 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
31	AB/1310/2023	BABITA DEKA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
32	AB/1542/2023 FIXED	LACHIT HAZARIKA Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
33	AB/1888/2023	HAFIJUR RAHMAN @ HAFIJUL RAHMAN Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB	PP, ASSAM
34	AB/1966/2023	FAZAR ALI Versus THE STATE OF ASSAM	MR. A M KHAN MS. R S BHUYAN	PP, ASSAM
35	AB/1976/2023 FIXED	AMIR ALI Versus THE UNION OF INDIA	MS A BEGUM	MR. R K D CHOUDHURY, ASSTT. S.G.I (FOR NF RLY)
36	AB/2055/2023	BEAUTY BONIA KONWAR @ BEAUTY KONWAR AND 2 ORS Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MR V KUNDU	PP, ASSAM
37	AB/2101/2023	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL MS. M BEGUM	PP, ASSAM
38	AB/2165/2023	BANAJIT SARANIA Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MS. A BARMAN MS B TALUKDAR	PP, ASSAM
39	AB/2170/2023	ZAKIRUL ISLAM @ SAKIRUL ISLAM Versus THE STATE OF ASSAM	MR R ISLAM MR J I MONDAL	PP, ASSAM
40	AB/2171/2023	MOHIBUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR R ISLAM MR J I MONDAL	PP, ASSAM
41	AB/2262/2023	ASHOK HIRA Versus THE STATE OF ASSAM	MR. R N D SARMA	PP, ASSAM
42	AB/2284/2023	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
43	AB/2290/2023	DANIEL TIRKEY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII	PP, ASSAM
44	AB/2400/2023	ASRAF ALI Versus THE STATE OF ASSAM.	MR. A PARAMANIK P. KALITA MR M HOQUE	PP, ASSAM
<u>ORDERS</u>				
45	I.A.(CrI.)/668/2023 in AB/2550/2023 WITH AB/2550/2023	IBRAHIM ALI AND 2 ORS. Versus THE STATE OF ASSAM, IBRAHIM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MISS. M BORAH MR H K BARUAH MISS. M BORAH MR H K BARUAH	PP, ASSAM PP, ASSAM
<u>HEARING</u>				

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR J DAS	31-07-2023	To	01-09-2023
6)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
7)	MR. S SINHA	02-08-2023	To	17-08-2023
8)	MR A GOENKA	07-08-2023	To	17-08-2023
9)	MR R GOENKA	07-08-2023	To	17-08-2023
10)	MR. P MAHANTA	08-08-2023	To	31-08-2023
11)	K U AHMED	11-08-2023	To	17-08-2023
12)	MR. R P SINGH	10-08-2023	To	01-09-2023
13)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
14)	MR. B K SARMA	13-08-2023	To	25-08-2023
15)	MRS. B GOGOI	17-08-2023	To	18-08-2023
16)	MR. M SARANIA	16-08-2023	To	17-08-2023
17)	MR B K SINGH	14-08-2023	To	16-08-2023
18)	MS. A VERMA	14-08-2023	To	19-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 16th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 RSA/171/2002 (HEARING), WITH LCR	ON THE DEATH OF MD ABDUL HAKIM, HIS LEGAL HEIRS, SMTI. SAKHATUN BIBI AND ORS. Versus ON THE DEATH OF ABDUR RASHID CHOUDHURY HIS LEGAL HEIRS JAHANARA CHOUDHURY(WIFE) and ORS	J ABEDIN MS. R CHOUDHURY S K GHOSH MR HA SARKAR	MR.P K ROY(R-3) MR J K PARAJULI MR J K PARAJULI MR.S K CHAKRABORTY(R-3)
ADMISSION			
2 CRP/138/2022	KRISHNA DEVI @ SABITRI DEVI (RANI), Versus UNION OF INDIA AND 2 ORS	MR. S SAHU PETITIONER IN PERSON MS. A ROY	DY.S.G.I.
3 CRP(IO)/22/2023 B/O	AMARENDRA NARAYAN BARMAN Versus GOVINDA BUSKEY AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR (R-1,2) MR. S I TALUKDAR (R-1,2) D HUSSAIN (R-1,2)
4 RFA/35/2023	SUBHASH CHANDRA BRAHMA Versus MADHAB KARKI	MR. S C BISWAS MR. A IKBAL MS. M NATH MR. P S BISWAS MS S SIDDIQUA	
WITH I.A.(Civil)/2358/2023 in RFA/35/2023	SUBHASH CHANDRA BRAHMA Versus MADHAB KARKI	MR. S C BISWAS MR. A IKBAL MS. M NATH MR. P S BISWAS MS S SIDDIQUA	
5 MFA/65/2023	SUMI BORO Versus THE UNION OF INDIA	MS J KALITA	DY.S.G.I.
6 MFA/66/2023	BIJOY UJIR @ BIJOY DHUBA Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	DY.S.G.I.
7 MACApp./320/2023	JAYA BORA AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
8 MACApp./321/2023	SADHAN KARMAKAR Versus NATIONAL INSURANCE CO. LTD. AND AND.	MR. A R AGARWALA MR ADITYA AGARWALA	

9	MACApp./322/2023	DHARMAN DAS @ DHARMENDRA DAS Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
10	MACApp./323/2023	SHILA BHOWMIK @ DEBNATH AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	WITH I.A.(Civil)/2367/2023 in MACApp./323/2023	SHILA BHOWMIK @ DEBNATH AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
11	MACApp./324/2023	MANOWARA KHATUN AND 3 ORS. Versus RELIANCE GENERAL INSURANCE COMPANY LTD AND 5 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
12	RSA/137/2018	DEBANGSHU CHAKRABORTY AND ANR Versus BIJOY KRISHNA DAS AND 15 ORS	MS F AHMED MR. S K GHOSH	
13	RSA/135/2023	ABDUL KALAM AZAD AND ANR Versus AKINUR RAHMAN AND 40 ORS	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	
		<u>ORDERS</u>		
14	RSA/83/2009 WITH LCR	SMTI. FULU BALA MEDHI and ORS Versus AIKON MEDHI and ORS	MR S BANIK MS B SARMA MR P BHUYAN MR K N SURU	MRS T GOSWAMI
15	MC/1151/2015 in MACApp. SL. NO. 250265	THE NATIONAL INSURANCE CO. LTD. Versus SMTI PLABITA @ RAKHEE BHUYAN and 7 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORA	MR.S S SHARMA(R-6) MR.T J MAHANTA(R-1&4) MS.L SHARMA(R-6) MS.P BHATTACHARYA(R-1&4) MD.A KHAN(R-1&4) MR.B J MUKHERJEER-6 MS.M KALITA(R-1) MR.A BARUA(R-1&4)
16	I.A.(Civil)/40/2016 in MFA/264063/2015	ORIENTAL INSURANCE CO. LTD. Versus MUSST SHUKITON NESSA and 3 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN MR. J RAHMAN MR R ISLAM
	WITH MFA/264063/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MUSST SHUKITON NESSA and 3 ORS		
17	I.A.(Civil)/3390/2017 in LA.App./274121/2016	AIRPORT AUTHORITY OF INDIA, Versus GAGAN BAISHYA and 3 ORS,	MR.H NATH MR.P BORAH MR.S BORTHAKUR	
	WITH LA.App./274121/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI GAGAN BAISHYA and 5 ORS	MR. P K BORAH MR.S BORTHAKUR	
18	MACApp./890/2018 WITH LCR	SMTI BHABANI BORO and 2 ORS Versus M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)
19	I.A.(Civil)/2199/2019 in MACApp./7671/2019	ABDUL KARIM @ KARIM BHUYAN Versus RELIANCE GENERAL INSURANCE CO. LTD	MR. S AHMED MS A HUSSAIN MR. Y ALI MR. F R CHOUDHURY	

	WITH MACApp./7671/2019 (Filing Number)	ABDUL KARIM @ KARIM BHUYAN Versus RELIANCE GENERAL INSURANCE CO. LTD	MR. S AHMED MS A HUSSAIN MR. Y ALI MR. F R CHOUDHURY	
20	I.A.(Civil)/722/2020 WITH LCR in RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ	MR. S K MEDHI
	WITH RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS KALLOL DEB AND ORS Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS KANAI LAL DEB AND ORS	MR.A B CHOUDHURY MR. A C SARMA MR I RAFIQUE MRSS A CHOUDHURY MRSS A CHOUDHURY MR. B HALDAR MR.M A CHOUDHURY MR. M K SHARMA MR G BHARADWAJ MR H HOQUE MR.S A CHOUDHURY	GA, ASSAM MR.S K MEDHI MS.M AHMED
	WITH I.A.(Civil)/715/2020 in RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ	MR. S K MEDHI
21	I.A.(Civil)/961/2020 in MACApp./620/2020	RAYMATI BARMAN Versus UNIVERSAL SAMPO GENERAL INS. CO. LTD. AND 2 ORS	MR. A R AGARWALA	
	WITH MACApp./620/2020 (Filing Number)	RAYMATI BARMAN Versus UNIVERSAL SAMPO GENERAL INS. CO. LTD. AND 2 ORS		
22	I.A.(Civil)/1038/2020 in MACApp./4298/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI PRAFULLA NAYAK AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR D MONDAL (R-1)
	WITH MACApp./4298/2020 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI PRAFULLA NAYAK AND 2 ORS		
23	I.A.(Civil)/1733/2020 WITH LCR in RSA/72/2012 WITH RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR. N N KARMAKAR MR. M K SAH	DR. B AHMED
		AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR.K SARMA MR.N N KARMAKAR MRM RAHMAN MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR. M K SAH MR.S K DEORI MR.A RAHMAN
	WITH I.A.(Civil)/504/2016 in RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR.K SARMA MR.N N KARMAKAR MR M RAHMAN MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A RAHMAN
24	RFA/29/2022 WITH LCR	ON THE DEATH OF JUGURI GUWALA , HER LEGAL HEIRS 1.1) SRI KRISHNA GUWALA Versus THE STATE OF ASSAM AND 47 ORS.	L K BORAH MR BHARGAV DAS	GA, ASSAM MR. A R MEDHI (R-29) MR. K M HALOI (r-34) MR. U K DAS (r-34) MR G J SAIKIA (r-25) MR S DAS (r-25)

25	MFA/79/2022	NATIONAL INSURANCE CO. LTD. Versus MD. RAHIM ALI and ANR,	MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
26	Cont.Cas(C)/279/2022 FIXED	PRADIP CHANDRA DEKA Versus CHAMPAK DEKA	MR I RAFIQUE	MR. A PAUL
27	MACApp./289/2022	KABITA SINGHA DIHINGIYA Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. N UPADHAYAY	B R DAS (R-2,6) MS M BHARATI (R-2,6)
28	I.A.(Civil)/3067/2022 B/O in MACApp./12101/2022	JULITA EKKA . Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS .	B R DAS MS M BHARATI	MR. M DUTTA (R-1) MR. R GOSWAMI (R2) MS S DEV (R-1) MS. M SAIKIA (R2) MS. P BORTHAKUR (R2) MR J MAHANTA (R-1)
	WITH MACApp./12101/2022 (Filing Number)	JULITA EKKA . Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS . F	B R DAS	
29	I.A.(Civil)/3357/2022 FIXED in Mat.App./12275/2022	XXXXXXX Versus XXXXXXX	MR P K DAS MR. M BARUAH	MR. S MITRA MR A K BORO
	WITH Mat.App./12275/2022 (Filing Number)	XXXXXXX Versus XXXXXXX	MR P K DAS	
30	I.A.(Civil)/3399/2022 WITH LCR in RFA/53/2018 WITH RFA/53/2018	GUNADA BHUYAN AND ANR. Versus HERAMBA SAIKIA AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI	MR. A GANGULY MR. A BORA MR T CHHETRI
		SONARAM BHUYAN Versus HERAMBA SAIKIA AND 3 ORS	MR. J DEKA MR N N UPADHYAYA	MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)
31	Mat.App./1/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH
32	MFA/16/2023	MD. BAKCHER ALI KHAN AND ANR. Versus THE REGIONAL HEAD OFFICE OF CHOLAMANDALAM M.S. GENERAL INSURANCE COMPANY LTD. AND 2 ORS. F	MR I HAQUE	MR. R GOSWAMI (R-1) MS. M SAIKIA(R-1) MS. P BORTHAKUR(R-1)
33	Review.Pet./85/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. SONALI SAIKIA AND 4 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA	MR.D KALITA(R-1) MR. R BARUAH MR.P P BORTHAKUR(R-1) MS.P BORTHAKUR(R-1)
34	MACApp./471/2018	UNITED INDIA INSURANCE CO LTD. Versus SMTI SONALI SAIKIA and 4 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR.D KALITA(R-1) MR. R BARUAH MR.P P BORTHAKUR(R-1) MR. H J TAMULI R- 1 MS.P BORTHAKUR(R-1)
	WITH I.A.(Civil)/1485/2022 in MACApp./471/2018	SMTI SONALI SAIKIA Versus UNITED INDIA ASSURANCE CO LTD.	MR. R BARUAH	
35	MACApp./473/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMTI SONALI SAIKIA and 4 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR. B J MUKHERJEE	MR. D KALITA (R-1) MR.P P BORTHAKUR(R-1) MR.H J TAMULI(R-1) MS.P BORTHAKUR(R-1)

	WITH I.A.(Civil)/1893/2018 in MACApp./473/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMTI SONALI SAIKIA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR A SHARMA MR. B J MUKHERJEE MS. A DAS	MR. D KALITA (R-1) MR.P P BORTHAKUR(R-1) MR.H J TAMULI(R-1) MS.P BORTHAKUR(R-1) MR A SHARMA
36	I.A.(Civil)/603/2023 WITH LCR in RSA/107/2012 WITH RSA/107/2012	MANIZAMAN HAZARIKA Versus ON THE DEATH OF FULJAN BIBI		
		MANIZAMAN HAZARIKA Versus ON DEATH OF FULJAN BIBI HER LEGAL HEIR - MD. KAMRUL HAZARIKA and ORS.	MS.G DEKA MS.A DAS MS.P CHAKRABORTY	MR. T U LASKAR MR.H RAHMAN(R- 1-4&6) MRA SHARMAR- 1-4and6 MRA SHARMAR- 1-4and6
	WITH I.A.(Civil)/600/2023 in RSA/107/2012	MD. MANIZAMAN HAZARIKA Versus ON THE DEATH OF FULJAN BIBI	MS. A DAS	MR A SHARMA
	WITH I.A.(Civil)/601/2023 in RSA/107/2012	MANIZAMAN HAZARIKA Versus ON THE DEATH OF FULJAN BIBI	MS. A DAS	MR A SHARMA
37	I.A.(Civil)/677/2023 in MFA/14718/2022	NATIONAL INSURANCE COMPANY LTD . Versus JASMINA BEGUM AND 4 ORS .	MR. N M DUTTA	MS. P BHATTACHARYA (r-1 to 4) MR. A KHAN (r-1 to 4)
	WITH MFA/14718/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD . Versus JASMINA BEGUM AND 4 ORS . A	MR. N M DUTTA	
38	I.A.(Civil)/1133/2023 in MFA/4594/2023	ORIENTAL INSURANCE CO. LTD. Versus PADAMA GOGOI @ PODMA AND ANR.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. N D SARMA (R-2) MR D MAHANTA (R-2) MISS A HAZARIKA (R-2)
	WITH MFA/4594/2023 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus PADAMA OGOI@ PODMA AND ANR . E	MS. M CHOUDHURY	
39	I.A.(Civil)/2121/2023 FIXED in RSA/7847/2023 WITH RSA/7847/2023 (Filing Number)	TISON TOKBI Versus SALMON RONGPI AND ANR.	MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI	
		TISON TOKBI Versus SALMON RONGPI AND ANR A	MR. M. P. SARMA	
40	I.A.(Civil)/2160/2023 WITH LCR in MACApp./980/2018 WITH MACApp./980/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA	
		THE ORIENTAL INSURANCE CO. LTD Versus SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. P HAZARIKA MR. S BANIK (r-1,3,4) MR G KHANDELIA (r-6) MR. H S BORAH MR M CHETIA (r-1,3,4) MR N AHMED (r-1,3,4)
41	I.A.(Civil)/2281/2023 WITH LCR in MFA/111/2022 WITH MFA/111/2022	MAMI KURMI Versus BHARTIA INFRA PROJECTS LTD	B R DAS MS M BHARATI	MR. S DAS MR K DAS
		BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	B R DAS (R-1) MS M BHARATI
	WITH I.A.(Civil)/3601/2022 in MFA/111/2022	BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	
42	I.A.(Civil)/2334/2023 WITH LCR in RSA/200/2015	ABDUS SATTAR Versus SHRI PRAMOD KUMAR KEDIA and 2 ORS	MR. A SATTAR	

	WITH RSA/200/2015	SHRI PRAMOD KUMAR KEDIA and 2 ORS Versus ON THE DEATH OF JIBAN CHANDRA KUNDU HIS LEGAL HEIRS SMTI JAMNUNA RANI KUNDU and ORS	MS.K YADAV MS.D L DEKA MS.P BORAH MR.R L YADAV	MS.R HUSSAINR-1 - 13 MR.A SATTAR(R- 1 - 13) MS.N BARUAH(R- 1 - 13) MR.H K BARUAH(R-1 - 13) MR.R P GUPTA(R-1 - 13)
43	I.A.(Civil)/2336/2023 in MACApp./8583/2023	MD ANUWAR KHAN Versus ARPAN KR NATH AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR	
	WITH MACApp./8583/2023 (Filing Number)	MD ANUWAR KHAN Versus ARPAN KR NATH AND ANR (E)		
44	I.A.(Civil)/2340/2023 in MACApp./7991/2023	THE ORIENTAL INSURANCE CO. LTD. Versus RUDRA PRASAD SARMAH @ CHETRI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./7991/2023 (Filing Number)	THE ORIENTAL INSURANCE CO.LTD. Versus RUDRA PRASAD SARMAH @ CHETRI AND 3 ORS. H	MR. S K GOSWAMI	
	WITH I.A.(Civil)/7992/2023 (Filing Number)	THE ORIENTAL INSURANCE CO.LTD. Versus RUDRA PRASAD SARMAH @ CHETRI AND 3 ORS. H	MR. S K GOSWAMI	
45	I.A.(Civil)/2369/2023 in MACApp./9539/2023	ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
	WITH MACApp./9539/2023 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS. E	MS. M CHOUDHURY	
	WITH I.A.(Civil)/9541/2023 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS. E	MS. M CHOUDHURY	
<u>HEARING</u>				
46	RSA/98/2010 WITH LCR, FIXED	TAPU DEB and 3 ORS Versus RAMESH DUTTA and 2 ORS	MR. B CHAKRABORTY MR. P P BARUAH MR. T R SARMA MR. L GOGOI MR R SARMA	MR.S C KEYAL MR. S P CHOUDHURY
	WITH CO/4/2012 in RSA/98/2010	RAMESH DUTTA AND 2 ORS Versus TAPU DEB AND ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.P B BARUAH
47	RSA/1/2015 WITH LCR, FIXED	SRI SUSHANTA DEY Versus SRI DIMBESWAR SAIKIA	MR.N DUTTA MR.S SHARMA MR.J ALI MS.B M CHETRI MR.M P SARMA	MR. B C DAS MR.D K SARMAH MR.P S LAHKAR MR.N PATHAK MR. S A HUSSAIN MR D J HALOI
48	MFA/92/2017 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MALEKA KHATUN and 2 ORS	MR.R C PAUL MS.S ROY	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR
<u>STAY MATTERS</u>				
49	CRP(IO)/78/2023 WITH LCR, FIXED	NABAJIT DEV SARMA Versus SMT. MADHUSMITA CHAKRABORTY	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	MS M DAS MR. P SAIKIA
50	CRP(IO)/166/2023 B/O	KANIKA RABHA KALITA Versus NINDESWARI RABHA	MR. P HAZARIKA MR. T R SARMA MR. A K ROY	MR H DAS D BARUAH

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR J DAS	31-07-2023	To	01-09-2023
6)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
7)	MR. S SINHA	02-08-2023	To	17-08-2023
8)	MR A GOENKA	07-08-2023	To	17-08-2023
9)	MR R GOENKA	07-08-2023	To	17-08-2023
10)	MR. P MAHANTA	08-08-2023	To	31-08-2023
11)	K U AHMED	11-08-2023	To	17-08-2023
12)	MR. R P SINGH	10-08-2023	To	01-09-2023
13)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
14)	MR. B K SARMA	13-08-2023	To	25-08-2023
15)	MRS. B GOGOI	17-08-2023	To	18-08-2023
16)	MR. M SARANIA	16-08-2023	To	17-08-2023
17)	MR B K SINGH	14-08-2023	To	16-08-2023
18)	MS. A VERMA	14-08-2023	To	19-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,16th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Arb.P./24/2023	A.N.E. INDUSTRIES PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MR. SHANTANU SARMA MR. A LAL MR A BRAHMA MR. M PANDIT	DY.S.G.I. SC, COAL INDIA
2 WP(C)/4374/2023 FIXED	MD. ABDUL HASHEN AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	SC, P AND R.D. GA, ASSAM
3 WP(C)/4664/2023	VISHAL DHANUKA Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	G. DAS J SHARMA S MEDHI	SC, APDCL
ADMISSION			
4 WP(C)/3367/2017	ZAKARIA HAQUE CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	MS.J H CHOUDHURY MR.M AHMED MR.M R Z CHOUDHURY MS.F RAHMAN MD.H BHUYAN	MR.N HOQUE(R-6) SC, FCSCA GA, ASSAM
5 WP(C)/6512/2017	SANJIV TEA INDUSTRY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPIPI	SC, APDCL MR. P N GOSWAMI
6 WP(C)/6580/2017 WITH Cont.Cas(C)/460/2019 (D/O)	RANEL ASSOCIATES and ANR. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MS.N SHYAMAL MRS A VERMA	GA, ASSAM MR. R BORPUJARI (SC, FINANCE DEPT.) MS. M BHATTACHARJEE (GA, ASSAM, R-10[A])) MR.K GOGOI SC, Higher Education Tech Deptt. R MR. B CHOUDHURY (R- 9,10) MR. D NATH(R- 1, 4, 5, 6, 7 & 8) MR. B DEORI (GA, ASSAM, R-1,4,5)
7 WP(C)/6758/2017 FIXED	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR.N SARMA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA

8	WP(C)/6967/2017	M/S. BRAHMAPUTRA BUILDERS Versus THE STATE OF ASSAM and 4 ORS.	MR.S SINHA	SC, WATER RESOURCE
9	WP(C)/7086/2017	DULEN HAZARIKA Versus THE STATE OF ASSAM and 4 ORS	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, WATER RESOURCE
10	WP(C)/7134/2017	BARALIMARI S.S. LTD. and 23 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.K JAIN MR.D SARMA MR.P UPADHYAY	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/7158/2017	JOSEPH SEBASTIAN Versus THE UNION OF INDIA and 3 ORS	MR.B GOSWAMI MR.A K BHUYAN MR.M DAS MS.B BHUYAN	MR.B SHARMA, RLY.ADV. SC, NF RLY
12	WP(C)/883/2021	MANJU BIBI Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM
13	WP(C)/887/2021	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
14	WP(C)/953/2021	SAHELI DEY Versus THE STATE OF ASSAM AND 3 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, EXCISE DEPTT.
15	WP(C)/2368/2021	ATUL CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. R K TALUKDAR MR. D BORAH MS. T DEVI	GA, ASSAM SC, AFDC
16	WP(C)/2535/2021 B/O	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
	WITH I.A.(Civil)/1684/2021 in WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
17	WP(C)/2655/2021	M/S G. K. AGRO INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH A CHAKMA L CHOUDHURY	SC, INDUSTRIES
18	WP(C)/2704/2021	M/S BAID INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH A CHAKMA L CHOUDHURY	SC, INDUSTRIES
19	WP(C)/5730/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY G UDDIN MS. P ADHIKARI	GA, ASSAM MR. K GOSWAMI SC, AFDC
20	WP(C)/6628/2021	LABA KUMAR DAS Versus ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, AFDC
21	WP(C)/6700/2021	ROBI BORUAH Versus NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
22	WP(C)/6762/2021	BASANTI DEVI Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. R A CHOUDHURY MS R DEKA	MS G SARMAH SC, RAILWAY
23	WP(C)/7022/2021	MINISWRANG BORO Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	SC, PWD ROAD GA, ASSAM SC, BTC
24	WP(C)/1389/2022 FIXED	PRASENJIT MONDAL Versus THE STATE OF ASSAM AND 5 ORS.	MR H BURAGOHAIN MS A DEVI MS. H BORAH	SC, PWD

25	WP(C)/6031/2022	ASSAM HATIFANDI UNION Versus THE STATE OF ASSAM AND 2 ORS.	MR F Z MAZUMDER	GA, ASSAM
26	WP(C)/6839/2022 FIXED	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	MR. P J SAIKIA, SR. ADV (r-4) MR. B CHAKRAVARTY (R6) MR. A KABRA (r-7) MR. S S ROY (r-22) MR. A K GUPTA (r-4) MR. N HASAN (R-19) MS. S KAKATI (R-19) MR. A HASAN (R-19) MR R SENSUA MR S DAS MS. A LALA (R6) M. A. OASIS SC, I O C
	WITH I.A.(Civil)/59/2023 in WP(C)/6839/2022	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD (MARKETING DIVISION) DIGBOI TERMINAL AND 22 ORS. A	MR. S ISLAM MR. S ISLAM MR A HAWARI	SC, I O C
27	WITH WP(C)/520/2023	MD. SULTAN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	SC, TRANSPORT
28	WP(C)/7442/2022 FIXED	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	MR. T J MAHANTA (R6) GA, ASSAM MS A DAS (R6) MS. P BHATTACHARYA (R6) MR. A BORUA (R6) SC, FISHERY
29	WP(C)/7999/2022 B/O	SUSHIL KR SAHA @ SHUSIL SAHA Versus THE STATE OF ASSAM AND 8 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	SC, BTC SC, P H E SC, FINANCE
30	WP(C)/181/2023	TAFARJUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM SC, WATER RESOURCE
31	WP(C)/982/2023	M/S UTPALA TRADERS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, P H E SC, K A A C
32	WP(C)/1433/2023	ASHOK CHOUDHURY Versus UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER A KALITA	MR H GUPTA (C.G.C.) DY.S.G.I.
33	WP(C)/1515/2023	MONJURUL HAQUE BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK MR B CHOUDHURY P ADHIKARI Mr Arindam Baruah	GA, ASSAM
34	WP(C)/1550/2023	MUSLHA UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK P ADHIKARI	GA, ASSAM
		ORDERS		
35	Cont.Cas(C)/206/2017	KRISHNA MOHAN SARKAR and ANR. Versus AJIT KAKATI and 3 ORS.	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.T C CHUTIA(R- 1&2) MR.D K ROYR- 1and2
36	Cont.Cas(C)/269/2018	NIRMAL KUMAR AGARWALLA Versus LOHIT PATHAK AND 5 ORS.	MR. S K DAS MR R KARIM	MR. N HAQUE (R1) MR. N UPADHAYAY (R4,R5) MR K UDDIN (R1) MR. A K AZAD (R1) MR. A UDDIN (R1)

37	Cont.Cas(C)/471/2018	ISKANDAR ALI TALUKDAR Versus MADHUMITA DEY AND 9 ORS	MR. I H LASKAR MR. A M BARBHUIYA MR. A M BARBHUIYA F BEGUM MS. S F MAITAI MS. M MEDHI	MR. D SAIKIA (R2) MR. T C CHUTIA (R1) MRS. D DAS BARMAN MR. B GOGOI (R2) MS. N DAS (R1) MR P NAYAK (R2) MR D K ROY (R1) MS. I KAKATI (R1) MS. P CHUTIA MR. D S DEKA (R2) MS. D D BARMAN, GA ASSAM
38	Cont.Cas(C)/670/2019	PRINCE GOYEL Versus NIKUMONI BHUYAN AND ANR.	MRS. B GOGOI MR. A SARMAH MR. M K SHARMA	MRS. D DAS BARMAN (R1) MR. S BORTHAKUR (R2) MS. P CHUTIA (R1)
39	Cont.Cas(C)/267/2022	PRADIP CHANDRA DAS Versus DHRUBA JYOTI KAKATI	MR. R SARMA MS. S D SAIKIA MR P C MAZUMDAR	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK
40	Cont.Cas(C)/333/2022	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S BORA MR. S R RABHA
41	Cont.Cas(C)/545/2022	MONUJ HASNU @ MANOJ HASNU Versus TENZING RONGPI @ TENSING RONGPI	MR. M P CHOUDHURY MS. S KEMPRAI MR. S BATHARI	MR J CHUTIYA
42	Cont.Cas(C)/531/2022	WITH PASING DAULAGUPU @ PASING DAULAGUPHU Versus TENZING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	
43	Cont.Cas(C)/151/2023	MD. SAHANUR ALI Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS P DEY	
44	Cont.Cas(C)/242/2023	NURUN NEHAR LASKAR Versus BIKRAM KAIRI, I.A.S. AND 2 ORS	MR. K MIRA MR. H A TALUKDAR	MR. A BHATTACHARJEE D J CHAKMA
45	Cont.Cas(C)/278/2023	OLINGSON KONWANG Versus MONSUR AHMED MAZUMDER AND ANR	MR. K MIRA MR. H A TALUKDAR	MR. D SAIKIA (R-2) MR. R BORPUJARI (R-2) MR. S ROY (R-1) MR. M H LASKAR (R-1) MR. S DUTTA (R-2) M. HOSSAIN (R-1)
46	Cont.Cas(C)/442/2023	DEBANANDA DOLEY Versus ASHISH KUMAR BHUTANI AND 2 ORS. (E)	MR. L GOGOI	
47	Cont.Cas(C)/492/2023	SUNIL KR. BRAHMA Versus AKASH DEEP AND 2 ORS.	MR R DHAR MR B C MUCHAHARY MS TINLUNG	
48	WP(C)/4002/2023 CAVT. NO.07202/023, WITH CAVT. NO. 720/2023	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MR. D BARUAH MR. P K BORDOLOI FOR CAVEATOR
49	WP(C)/4281/2023 FIXED	SUBRATA MANDAL AND 2 ORS Versus THE REGISTRAR (GENERAL) AND 5 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, GHC
HEARING				
50	WP(C)/7845/2018 FIXED, WITH LCR 5 FILES	THE UNION OF INDIA AND 6 ORS Versus DEHNUR ALI (RUMIA BEGUM) AND 24 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY	MR A DASGUPTA (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24) MS. B DAS (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24)

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR J DAS	31-07-2023	To	01-09-2023
6)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
7)	MR. S SINHA	02-08-2023	To	17-08-2023
8)	MR A GOENKA	07-08-2023	To	17-08-2023
9)	MR R GOENKA	07-08-2023	To	17-08-2023
10)	MR. P MAHANTA	08-08-2023	To	31-08-2023
11)	K U AHMED	11-08-2023	To	17-08-2023
12)	MR. R P SINGH	10-08-2023	To	01-09-2023
13)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
14)	MR. B K SARMA	13-08-2023	To	25-08-2023
15)	MRS. B GOGOI	17-08-2023	To	18-08-2023
16)	MR. M SARANIA	16-08-2023	To	17-08-2023
17)	MR B K SINGH	14-08-2023	To	16-08-2023
18)	MS. A VERMA	14-08-2023	To	19-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 16th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 WP(C)/6518/2021 B/O	SANGEETA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER MR P R SARMA MR D MEDHI MR P SONOWAL	SC, ELEM. EDU GA, ASSAM
MOTION			
2 WP(C)/3387/2023 FIXED	DEBAJIT RAJBONGSHI Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. GA, ASSAM
3 WP(C)/4355/2023 FIXED	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY MR. M P SARMA	MR. S K GOSWAMI (10) MR N SARMA (10) MR. B K GOSWAMI (10) SC, EDU SC, G U SC, BTC
4 WP(C)/4638/2023	DR. AZIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU
5 WP(C)/4641/2023	DASARATH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR S ISLAM MR. S. SUR MR S AFRIDI MR. D J BARMAN	SC, SEC. EDU. GA, ASSAM
6 WP(C)/4642/2023	MASUMA AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
7 WP(C)/4644/2023	SHAZAHAN ALI AHMED Versus THE STATE OF ASSAM AND 12 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, SSA
8 WP(C)/4646/2023	ATA HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR F HAQUE	SC, SEC. EDU.

9	WP(C)/4650/2023	AMIN SHAMSUL ALOM Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU.
10	WP(C)/4652/2023	SURAJIT ROY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. H BURAGOHAIN	SC, HIGHER EDU SC, BTC
<u>ORDER (STAY VACATING)</u>				
11	I.A.(Civil)/3611/2022 FIXED in WP(C)/3157/2021 WITH WP(C)/3157/2021	NIRODA BORAH, Versus SATYA NARAYAN BHARALI AND 6 ORS. SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MRS. K DEVI MS S A KHALIFA MS. B. BANIA MR. B K DAS	GA, ASSAM SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
12	I.A.(Civil)/2118/2023 FIXED in WP(C)/6674/2022 WITH WP(C)/6674/2022	DIPTI PRASAD PEGU AND 3 ORS. Versus SMT. UMALATA DOLEY PEGU AND 8 ORS. SMT. UMALATA DOLEY PEGU Versus THE STATE OF ASSAM AND 11 ORS	MRS K DEVI MS S A KHALIFA MR. K GOSWAMI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. A SANDILYA	SC, SEC. EDU. GA, ASSAM MR H I CHOUDHURY SC, SEC. EDU. GA, ASSAM MRS. K DEVI (r-7 to 10) MS S A KHALIFA (r-7 to 10) MS. B. BANIA (r-7 to 10)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
13	I.A.(Civil)/2313/2023 in Cont.Cas(C)/373/2020 WITH Cont.Cas(C)/373/2020	SUJATA BHATTACHARJEE, Versus PRADOSH KIRON NATH AND 3 ORS SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 3 ORS.	MR. P K DAS MRS. P P BORAH MR. P K DAS	MR. S C KEYAL MR. R MAJUMDAR MR. K K DUTTA MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MS N M SARMA
<u>ADMISSION</u>				
14	WP(C)/4307/2015	MADAN TALUKDAR Versus THE STATE OF ASSAM AND 10 ORS	MSB DEVI MR.G GOSWAMI	GA, ASSAM(R-3) MS. M BARMAN MR.D SARMA(R-11) MR. A GOGOI (R-9) MR. M ISLAM MR.B BARMANR-11 MR.J DAS(R-10) SC, ELEMENTARY EDUCATION(R-1,2,4 TO 9)
15	WP(C)/4492/2015 CAVT./14/2019	SHAHIBUR RAHMAN Versus THE STATE OF ASSAM and 6 ORS	MR.H R A CHOUDHURY MR.H R CHOUDHURY MR.J M SOLAMAN	MRH I CHOUDHURY(R-8) GA, ASSAM(R3) MR.J I BORBHUIYA(R-8) MR.A R TALUKDAR(R-6, 7 & 8) MR.L MOHAN(R-8) MS.F BEGUM(R-8) SC, ELEMENTARY EDUCATION(R1-2, 4,5) MR.K H CHOUDHURYR-8
16	WITH WP(C)/666/2019 CAVT. NO. 0014/2019	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN

17	WP(C)/7178/2019 FIXED	HAREKRISHNA SARMA AND 25 ORS. Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K K DEY MR V K BAROOAH	SC, HIGHER EDU SC, G U
18	WP(C)/2108/2020	ABDUL HYE Versus THE STATE OF ASSAM AND 3 ORS.	MR E AHMED MR. R A CHOUDHURY	SC, SEC. EDU. MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED
19	WP(C)/2884/2020	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B M DEKA (P-10) MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
20	WP(C)/449/2021 B/O	ISWAR PRASHAD BORAH Versus THE STATE OF ASSAM AND 3 ORS	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. M A LASKAR	GA, ASSAM SC, SEBA
21	WP(C)/3694/2021 B/O	ALAKANANDA SAIKIA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) (P1-23) MS. N SHYAMAL MS N BEGUM (P1-10,1- -23) MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MR S GAUTAM (P1-23) M R Sharma (P1-23)	SC, SEC. EDU. SC, SEC. EDU.
22	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. K A MAZUMDER MR E AHMED	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
	WITH I.A.(Civil)/1767/2023 in WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. K A MAZUMDER	SC, A S T U DY.S.G.I. SC, HEALTH AND F W (R NO.3)
23	WP(C)/4396/2021 FIXED	TOSHEN BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU MR G PEGU
24	WP(C)/6962/2021 B/O	RUDRA CHANDRA DAS Versus THE VICE CHANCELLOR, GAUHATI UNIVERSITY AND 4 ORS	MR F U BARBHUIYA MS S DAS	SC, G U
25	WP(C)/864/2022 FIXED	DURLAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR S BORTHAKUR (r-5) MR. P. SINGHA (r-5) MR P H KONWAR (r-5) SC, BTC
26	WP(C)/970/2022	MANJUWARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, ELEM. EDU
27	WP(C)/1846/2022	MOMTAZ BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
28	WP(C)/3100/2022 B/O	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU

29	WP(C)/6104/2022 CAVT. NO.09852/022, B/O, WITH LCR	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
30	WP(C)/6898/2022 B/O	BAPON RABIDAS Versus THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, ELEM. EDU GA, ASSAM
31	WP(C)/7193/2022 FIXED	TAJ UDDIN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	M. I. H. CHOUDHURY MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, HIGHER EDU MR. A Y CHOUDHURY (R-3,4,5) MR. T A CHOUDHURY (R-3,4,5) SC, G U
32	WP(C)/8227/2022 B/O	SANJEET KR BORAH Versus THE ASSAM UNIVERSITY AND 8 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, ASSAM UNIVERSITY
33	WP(C)/8310/2022	DR. DIBYAJYOTI MAHANTA Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. A M BORA (R-1,2) MR. J PATOWARY (R-1,2) MS. C CHOUDHURY (R-1,2) MR. N D SARMA MR. V A CHOWDHURY (R-1,2)
	WITH I.A.(Civil)/510/2023 in WP(C)/8310/2022	KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND ANR Versus DR. DIBYAJYOTI MAHANTA AND ANR.	MR. J PATOWARY	SC, HIGHER EDU MR K K MAHANTA (Sr. Advocate)
34	CRP/12/2023 FIXED, WITH LCR, OFFICE NOTE	ANJALI BANERJEE AND 2 ORS. Versus BHOBESH CH. BAROOWA	MR. R HUSSAIN MRS. S ROY MR. A M DUTTA MS P SEN MR A A AHMED	
	WITH			
35	CRP/81/2023	BHOBESH CHANDRA BAROOWA Versus ANJALI BANERJEE AND 2 ORS	MR G RAHUL MR. D M NATH	MR. R HUSSAIN MS P SEN MR A A AHMED
36	WP(C)/3005/2023 B/O	BAHAR UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
37	WP(C)/3618/2023 FIXED	YUVRAJ SIDDHARTH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, IITG
<u>BAIL HEARING</u>				
38	AB/1822/2023	PRADIP GOGOI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
<u>ORDERS</u>				
39	Cont.Cas(C)/168/2020 FIXED	TANKESWAR GOGOI Versus PREETOM SAIKIA, IAS AND 6 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. D SAIKIA MR G BAISHYA MR S M T CHISTIE MR S M T CHISTIE MR. K K DUTTA MS. N PHUKAN MR. B DEORI MS. B BORA
40	Cont.Cas(C)/435/2020	LIAQUAT AHMED Versus PREETOM SAIKIA AND 5 ORS.	MR. R BORPUJARI MRS DIPANJALI BORPUJARI	MR A C BORBORA MRS. R BORBORA MR. K GOGOI MR. K GOGOI MR. A R TAHBILDAR MR. M SMITH MR S DAS MR. N B GOHAIN

41	Cont.Cas(C)/94/2022	MD. ZIAUL ISLAM AND ANR Versus SRI B. KALYAN CHAKRAVARTHY AND 2 ORS	MR. A DEKA	MR. D SAIKIA (r-1,2,3) MR S M T CHISTIE (r-1,2,3)
42	Cont.Cas(C)/245/2022 B/O	SHAHJAHAN ALI Versus SURANJANA SENAPATI	MR J ISLAM	
43	Cont.Cas(C)/572/2022 B/O	PINKU DAS Versus DR. BIJOYA CHOUDHURY	MR M J QUADIR	
44	I.A.(Civil)/2783/2022 FIXED, IN WP(C)/5746/2016 (D/O), WITH WP(C)/1643/2020 (D/O), WP(C)/1505/2017 (D/O) in WP(C)/5746/2016 WITH	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MR S H MAHMUD	ASSTT.S.G.I. SC, U G C
45	WP(C)/1643/2022 WITH I.A.(Civil)/1276/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I. MR.R THAKURIA(R- 4&5) SC, EDUCATION ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
46	Cont.Cas(C)/31/2023	PRABENDRA CH DAS Versus DR. BIJOYA CHOUDHURY AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU MR. N J KHATANAR
47	Cont.Cas(C)/240/2023 B/O	ALTAF HUSSAIN CHOUDHURY Versus SURANJAN SENAPATI, ACS	MRS A BUJARBARUAH	MR B KAUSHIK
48	Cont.Cas(C)/255/2023 B/O	NITU GOGOI AND 10 ORS. Versus NARAYAN KONWAR AND ANR.	MR. S HAZARIKA MS A M DCOSTA	
49	Cont.Cas(C)/489/2023	NUR BANU BEGUM Versus SURANJANA SENAPATI	MR. M KALITA MR. J HATIMURIA	
HEARING				
50	WP(C)/3711/2018 B/O	SRI KARTIK NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P ROY MS. B CHOWDHURY MR A K RAI MS. N RAI MR. T R ROY	SC, HIGHER EDU MR. L N DIHINGIA (R-3 & 4) MR. A CHAMUAH, SC, UGC

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR J DAS	31-07-2023	To	01-09-2023
6)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
7)	MR. S SINHA	02-08-2023	To	17-08-2023
8)	MR A GOENKA	07-08-2023	To	17-08-2023
9)	MR R GOENKA	07-08-2023	To	17-08-2023
10)	MR. P MAHANTA	08-08-2023	To	31-08-2023
11)	K U AHMED	11-08-2023	To	17-08-2023
12)	MR. R P SINGH	10-08-2023	To	01-09-2023

13)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
14)	MR. B K SARMA	13-08-2023	To	25-08-2023
15)	MRS. B GOGOI	17-08-2023	To	18-08-2023
16)	MR. M SARANIA	16-08-2023	To	17-08-2023
17)	MR B K SINGH	14-08-2023	To	16-08-2023
18)	MS. A VERMA	14-08-2023	To	19-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 16th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./2835/2023	HABIBUR ISLAM AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
2 Bail Appln./2838/2023	BAHARUL ISLAM Versus THE STATE OF ASSAM	MS A BEGUM MR. A HOQUE	PP, ASSAM
3 Bail Appln./2843/2023	MOZIBOR ALI @ MOZIBAR ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
4 Bail Appln./2846/2023	HASANUR ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
5 Bail Appln./2848/2023	GAJIBOR ALI AND ANR Versus THE STATE OF ASSAM	MR. A MOBARAQUE S A AKIB	PP, ASSAM
6 Bail Appln./2851/2023	ISHAB ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	PP, ASSAM
MOTION			
7 AB/2828/2023	RAJESH KUMAR Versus THE STATE OF ASSAM	MS. D S NEOG MR. P J SAIKIA	PP, ASSAM
8 AB/2829/2023	FARUK AHMED Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
9 AB/2835/2023	MD. NIJAM UDDIN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
10 AB/2837/2023	AKONI ALI AND ANR. Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
11 AB/2838/2023	JAHANGIR ALOM @ SADULLAH AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM

12	AB/2839/2023	GULJAR HUSSAIN Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
13	AB/2841/2023	MD. HATEM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
14	AB/2844/2023	KAVITA NEHAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./2519/2023 FIXED	PALLABJYOTI SAIKIA Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH MR. S BORUAH	PP, ASSAM
16	Bail Appln./2657/2023 WITH OFFICE NOTE, FIXED	ROSHIDUL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
17	Bail Appln./2695/2023 FIXED	SEKENDER ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR MR. W I CHOUDHURY	PP, ASSAM
18	Bail Appln./2715/2023 FIXED	HABIZUL HOQUE Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
19	Bail Appln./2716/2023 FIXED	FARUK ABDULLA @ FARUQUE ABDULLAH AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
20	Bail Appln./2747/2023 FIXED	KRISHNA SARDAR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
21	Bail Appln./2781/2023 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/2980/2022 FIXED	RAJ BARUAH Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	MR. JYOTIRMOY ROY (PP, ASSAM)
23	AB/206/2023 FIXED	BHUMA CHOUDHURY Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE	PP, ASSAM
24	AB/232/2023 FIXED	PAUL TERANG Versus THE STATEOF ASSAM	MR. S MUNIR MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI MR. K BISWAS	PP, ASSAM
25	AB/411/2023 FIXED	ATAUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA MR M AHMED	MR. R A CHOUDHURY (FOR INFORMANT) MD I H LASKAR (FOR INFORMANT) MR. R A MAZUMDER (FOR INFORMANT) PP, ASSAM
26	AB/539/2023 FIXED	VIMAL AGARWAL AND 3 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED	MR. A GOYAL MR. A CHOUDHURY MR. P DAS PP, ASSAM
27	AB/540/2023 FIXED	NITIN AGRAWAL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH	MR. A GOYAL MR. A CHOUDHURY MR. P DAS PP, ASSAM

28	AB/602/2023 FIXED	KUDRAT ALI Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	PP, ASSAM
29	AB/715/2023 FIXED	NUR ISLAM @ NURUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A K DUTTA MR. S SUTRADHAR	PP, ASSAM
30	AB/745/2023 FIXED	ARUN DEVNATH Versus THE STATE OF ASSAM	MS M DAS	MR. A K GUPTA MR. R S MISHRA PP, ASSAM
31	AB/844/2023 FIXED	GULAB KHAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
32	AB/1016/2023 FIXED	PUSPA CHUTIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
33	AB/1078/2023 FIXED	MAKIBUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
34	AB/1169/2023 FIXED	SHIRAJ UDDIN SHEIKH @ SIRAJ SK AND 3 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
35	AB/1176/2023 FIXED	SAMSUN NEHAR AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
36	AB/1187/2023 FIXED	JOHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
37	AB/1206/2023 FIXED	DETILSON MARAK AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. K M HASSAN	PP, ASSAM
38	AB/1230/2023 FIXED.	REAJUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
39	AB/1366/2023 FIXED	SIMKALSON SANGMA @ SIMKALSON J. SANGMA AND 21 ORS. Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
40	AB/1402/2023 FIXED	RUPJYOTI MEDHI Versus THE STATE OF ASSAM	MR. M ALI H R KHAN	PP, ASSAM
41	AB/1437/2023 FIXED	MD. ROIF ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S I KHAN	MR. S NEOG (INFORMANT) MS. S G BARUAH (INFORMANT) MR B SAIKIA (INFORMANT) PP, ASSAM
42	WITH AB/1636/2023	MD. TAZIM UDDIN Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
43	AB/1503/2023 FIXED	ABU SYED RIAZUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED MR. S ISLAM MR A HAWARI A. K. KANU MR A. ALI	PP, ASSAM
44	AB/1551/2023 FIXED	ABDUL SATTAR AND 3 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM

45	AB/1805/2023 FIXED	BHARAT MEDHI Versus THE STATE OF ASSAM	MR. SHEELADITYA MR. T DEURI MS. D SONOWAL MS A DAS	PP, ASSAM
46	AB/1902/2023 FIXED	MD ARIFUL ALI AND 5 ORS Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
47	AB/1908/2023 FIXED	MD. MUZZAMIL HUSSAIN @ MUZZAMIL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
48	AB/2005/2023 FIXED	PURANDAR BORI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
49	AB/2007/2023 FIXED.	MIRAZ ALI PARDHANI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
50	AB/2009/2023 FIXED	SAHAKAMAL SARKAR AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
WITH				
51	AB/1911/2023	MOMINUR ISLAM @ MD RIAJUL AND 2 ORS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
52	AB/2035/2023 FIXED	ABDUS SUKUR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
53	AB/2039/2023 FIXED	SUBHASH NEWAR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
WITH				
54	AB/2033/2023	DAMBARI NEWAR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
55	AB/2085/2023 FIXED	AJIT ALI Versus THE STATE OF ASSAM	K U AHMED MS P SARMA MS N HASSAN	PP, ASSAM
56	AB/2097/2023 FIXED	DEEPAK TOPPO Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
57	AB/2158/2023 FIXED	JIYARUL ALI @ JIA RAKMAN AND 12 ORS Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
58	AB/2203/2023 FIXED	RUKIYA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
59	AB/2451/2023 FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
60	AB/2479/2023 FIXED.	DULAL SK Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
61	AB/2602/2023 FIXED	MINHAJUL ISLAM Versus THE STATE OF ASSAM	MS D MEDHI	PP, ASSAM
62	AB/2615/2023 FIXED.	HIMANGSHU DAS SAIKIA @ HIMU SAIKIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR J DAS	31-07-2023	To	01-09-2023
6)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
7)	MR. S SINHA	02-08-2023	To	17-08-2023
8)	MR A GOENKA	07-08-2023	To	17-08-2023
9)	MR R GOENKA	07-08-2023	To	17-08-2023
10)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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13)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
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16)	MR. M SARANIA	16-08-2023	To	17-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4395/2023 FIXED	MD. MAJIBAR RAHMAN AND 90 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, REVENUE SC, FOREST SC, BTC
2	WITH WP(C)/4301/2023	NURANI JAME MASJID AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, BTC SC. REVENUE SC, FOREST
3	WP(C)/4553/2023 FIXED	BHISMA KR. DANGAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. M NATH MR. D P BORAH	SC, IRRIGATION SC, BTC
4	WP(C)/4637/2023	MRIGENDRA NATH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
5	WP(C)/4660/2023	JAYA KALITA Versus THE STATE OF ASSAM AND 4 ORS		GA, ASSAM SC, REVENUE SC, FINANCE
6	WP(C)/4665/2023	M/S S M INTERIOR PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	DY.S.G.I.
7	WP(C)/4667/2023	HANNAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD
8	WP(C)/4668/2023	JAMAT RELIEF COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM SC, FOREST SC, GMC
9	WP(C)/4669/2023	M/S S M INTERIOR PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	DY.S.G.I.

ORDER (STAY VACATING)

10	I.A.(Civil)/426/2022 FIXED in WP(C)/7316/2021 WITH WP(C)/7316/2021	SANJAY KUMAR JALAN AND 3 ORS Versus M/S M P JALAN AND 7 ORS. M/S M P JALAN AND ANR. Versus M/S INDIAN OIL CORPORATION LTD. AND 9 ORS.	MR. S ISLAM (R-7,8,9,10) MR A HAWARI MR G RAHUL MR. D M NATH	MR. D M NATH MR. U K NAIR (R-7,8,9,10) MR. S ISLAM (R-7,8,9,10) MR A HAWARI SC, I O C
<u>ADMISSION</u>				
11	WP(C)/3501/2016 FIXED	NABIN CHUTIA Versus THE STATE OF ASSAM AND 8 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	GA, ASSAM
12	WP(C)/3131/2018 B/O WITH I.A.(Civil)/1031/2019 in WP(C)/3131/2018	MRS. SHAMSUN NAHER BEGUM Versus THE UNION OF INDIA AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MR. A MATIN	MR. S CHAMARIA MR. K K PARASAR(R1) MR. M ALI MR A N SARMAH ASSTT.S.G.I. MR. S CHANDA
13	WP(C)/6774/2018 FIXED	GAJEN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. T C CHUTIA (GA, ASSAM, R-2 & 3) MS. N BORDOLOI (R-1)
14	WP(C)/6060/2019	HASINA BEGUM AND 63 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 8 ORS.	MRS. B GOGOI MR. A SARMAH MR. M K SHARMA	GA, ASSAM SC, GMC
15	WP(C)/6819/2019	RAM CHANDRA CHAUBEY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. D J DAS	MR. M SMITH (R-3) SC. REVENUE SC, TINSUKIA MUNICIPAL BOARD
16	WP(C)/4389/2020 WITH I.A.(Civil)/3747/2022 in WP(C)/4389/2020	GAUTAM LAHKAR AND 2 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR. D DAS SR. ADV (R-7,8) MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR H K NATH (R-7,8) MR P NAYAK, SC, GMDA AND GMC MR. MANAS J MISRA MR. A CHETIA (R7) MS M KAKOTY (R-7,8) MS. S. TODI (R7) MR H K SARMA (R7) SC, G M D A SC, GMC
17	WP(C)/5756/2020 B/O	SURESH KUMAR KASHIWAL Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 11 ORS	MR. R B PHOOKAN MR. R B PHOOKAN R SARMAH	GA, ASSAM SC, GMDA AND GMC SC, GMC
18	WP(C)/827/2021 FIXED WITH I.A.(Civil)/531/2021 in WP(C)/827/2021	M/S BHUBANESWAR PANDEY AND RAMESWAR PANDEY Versus INDIAN OIL CORPORATION LIMITED AND 6 ORS N F RLY OBC EMPLOYEES ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. U K NAIR MR. U PATHAK MR. D J DAS MR G J SHARMA MR S NATH	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA SC, I O C MR. B K DAS MR H P GUWALA SC, NF RLY
		SURESH KUMAR Versus N. F. RLY. OBC EMPLOYEES ASSOCIATION AND 5 ORS.	MD S HAQUE	MR. S NATH SC, NF RLY

	WITH I.A.(Civil)/1508/2022 in WP(C)/827/2021	THE UNION OF INDIA AND 3 ORS Versus N F RLY OBC EMPLOYEES ASSOCIATION AND ANR		
19	WITH WP(C)/3601/2022	NF RLY OBC EMPLOYEES ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 2 ORS	DR G J SHARMA	MRS. A GAYAN ASSTT.S.G.I.
20	WP(C)/3888/2021 FIXED	BIJAN KUMAR DAS Versus NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
21	WITH WP(C)/3370/2021	SAMSUL HAQUE Versus NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R-1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
22	WP(C)/118/2022 FIXED	BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R SHARMA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR. A SAIKIA (R-7) MR. A S ALI (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE
	WITH I.A.(Civil)/1777/2022 in WP(C)/118/2022	BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE
23	WP(C)/1545/2022 FIXED	ALL ASSAM GAON PANCHAYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR H KALITA	GA, ASSAM
24	WITH WP(C)/1691/2022	CHHAYGAON PANTAN G.P.S.S. AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
25	WITH WP(C)/1696/2022	CHHAYGAON PANTAN G.P.S.S. LTD. AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM

26	WP(C)/3249/2022	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MS. N DEY	SC, F C I
27	WP(C)/6733/2022	FATIMA YUVA SELF HELP GROUP Versus THE STATE OF ASSAM AND 6 ORS	MR M Z SHAH MR A S SK	SC, P H E SC, FINANCE
28	WP(C)/6794/2022	OM PRAKASH JAISWAL AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER	GA, ASSAM SC, REVENUE
29	WP(C)/8190/2022 FIXED	M.K ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU MR. U K NAIR (r-4) GA, ASSAM MR. A BORO (r-4) MR A CHAKRABORTY (r-4) MS N NEWME (r-4) DY.S.G.I.
30	WP(C)/282/2023 FIXED	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMAH MR G PATHAK MR I UDDIN	GA, ASSAM MR. K GOGOI SC, FOREST SC, REVENUE
WITH				
31	WP(C)/2998/2023	SUDHA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B SARMAH MR G PATHAK	GA, ASSAM SC, FOREST SC, REVENUE
32	WP(C)/721/2023	PRAFULLA NATH AND 23 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R ALI H A AHMED	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.
33	WP(C)/2291/2023 B/O	MONGVE RONGPI Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MS B B HUSSAIN MR S BORA MR. H R DAS	SC, OIL SC, K A A C
34	WP(C)/4066/2023 FIXED	PALLORBUND TEA LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	GA, ASSAM
ORDERS				
35	Cont.Cas(C)/156/2016 FIXED	GUWAHATI ZILA THALUA SAK-PASALI BYABASAYEE SANTHA and ANR. Versus THE DY. COMMISSIONER	MR.S P DEKA MR.B KALITA MR.D SHARMA	GA, ASSAM MRS. D DAS BARMAN MRS. D DAS BARMAN MS. P CHUTIA
36	Review.Pet./71/2022 IN WP(C)/5217/2020 (D/O)	KONIKA DUTTA AND 6 ORS. Versus HRIDAY JYOTI KALITA AND 5 ORS.	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM MR. N J KHATANAR r-1 SC, EXCISE DEPTT.
37	Review.Pet./132/2022 IN WP(C)/7263/2015 (D/O)	DASHRATH YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST
38	Cont.Cas(C)/580/2022 FIXED	SAGUFA AHMED Versus SABIR AHMED	MR. D GOSWAMI	
39	WP(C)/5265/2022 B/O	ASMA BIBI Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
40	WP(C)/5834/2022	NIRANJAN KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR N P BARUAH MS. D SHARMA MS. N BARMAN MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, CO OP GA, ASSAM MR S MUKTAR (r-7)
WITH				
41	WP(C)/4263/2022	PUB BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR S MUKTAR MR A N IQBAL	SC, CO OP GA, ASSAM

42	WP(C)/8366/2022	KUTUB UDDIN MAZUMDER AND 50 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM SC, AG SC, REVENUE SC, FOREST
43	Cont.Cas(C)/28/2023 FIXED	BIRENDRA NAMASUDRA Versus BIKRAM KAIRI, IAS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MR. M NATH MR. A BHATTACHARJEE D J CHAKMA
44	WP(C)/29/2023 B/O	NIBHA PATHAK Versus THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY M DAS MR. S K DAS	SC, P AND R.D. GA, ASSAM M DAS (R-8) M DAS (R-8)
45	Cont.Cas(C)/291/2023 B/O	JONAH TERRANG Versus TENSING RONGPI	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	
46	WP(C)/368/2023 CAVT. NO.00462/023, FIXED, WITH CAVT. NO. 46/2023	CHINTAMANI BOL Versus THE STATE OF ASSAM AND 12 ORS	MR. R ALI MR. M K HUSSAIN MRS. S Y AHMED MR H A AHMED MR K U AHMED MR. R ISLAM MR. M ALOM	SC, P AND R.D. GA, ASSAM MD. S ALOM FOR CAVEATOR
47	Cont.Cas(C)/475/2023	BINOD DAS Versus DIGANTA THAKUR AND 5 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI	
48	WP(C)/1038/2023	KANHAIYA YADAV Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE
49	I.A.(Civil)/1341/2023 in WP(C)/6675/2021	SUSMITA DAS AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	SC, APDCL SC, NF RLY
	WITH WP(C)/6675/2021	SUSMITA DAS AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHOUDHURY (SC, APDCL, R-2,3) MR. B SARMA (SC, RAILWAYS, R-1) MR. B DEORI (GA, ASSAM, R-4,7) SC, RAILWAY
50	WP(C)/1974/2023	SMTI. SIRINJANA BARUA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	DY.S.G.I. GA, AP
51	WP(C)/4171/2023 FIXED	MANIR ALI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. T U BHUYAN MR. I U CHOWDHURY	GA, ASSAM SC, REVENUE SC, PWD
HEARING				
52	WP(C)/5437/2016 FIXED	GIRISH KUMAR AGARWALLA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-JORHAT and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR.C K S BARUAH ASSTT.S.G.I. SC, INCOME TAX
	WITH WP(C)/5530/2016	SHRIMATI SAVITA DEVI AGARWALLA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA MR. R P GOENKA	MR. S C KEYAL (r-1 to 5) MR.S SARMA ASSTT.S.G.I. SC, INCOME TAX
	WITH WP(C)/5535/2016	SHRIMATI LAXMI CHANDAK Versus INCOME TAX OFFICER, WARD - 3, JORHAT and 5 ORS	MR.R P AGARWALLA MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) SC, INCOME TAX ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR J DAS	31-07-2023	To	01-09-2023
6)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
7)	MR. S SINHA	02-08-2023	To	17-08-2023
8)	MR A GOENKA	07-08-2023	To	17-08-2023
9)	MR R GOENKA	07-08-2023	To	17-08-2023
10)	MR. P MAHANTA	08-08-2023	To	31-08-2023
11)	K U AHMED	11-08-2023	To	17-08-2023
12)	MR. R P SINGH	10-08-2023	To	01-09-2023
13)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
14)	MR. B K SARMA	13-08-2023	To	25-08-2023
15)	MRS. B GOGOI	17-08-2023	To	18-08-2023
16)	MR. M SARANIA	16-08-2023	To	17-08-2023
17)	MR B K SINGH	14-08-2023	To	16-08-2023
18)	MS. A VERMA	14-08-2023	To	19-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 16th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 Crl.Rev.P./294/2023	HEMANTA KUMAR DAS Versus PRATIBHA RANI DAS	MR S DAS MR. R MAJUMDAR	
2 Crl.Rev.P./314/2023	MRIDUL JYOTI DEKA Versus HIMANI TALUKDAR	MR P UPADHYAY MR A UPADHYAY	
3 Crl.Rev.P./315/2023	ABDUL MANNAN SK AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A B SIDDIQUE	PP, ASSAM
4 Crl.Pet./316/2023 FIXED	ALOK KUMAR Versus CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR	SC, CBI
5 Crl.Pet./771/2023	BIBEK DAS Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
6 Crl.Pet./785/2023	MD. SARIFUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA MR M J DEURI MR. T DEORI	PP, ASSAM
7 Crl.Pet./841/2023	RABINDRA SARKAR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY MS D.CHAKRABARTY	PP, ASSAM
8 Crl.Pet./842/2023	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA	PP, ASSAM
9 Crl.Pet./843/2023	LAKHI DEORI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P HAZARIKA MR M J DEURI MR. T DEORI	PP, ASSAM
10 Crl.Pet./844/2023	AVINASH UPADHYAY AND 3 ORS Versus RISHIKA PANDEY AND ANR	MR R CHAKRAVORTY S RABHA	PP, ASSAM
11 AB/2833/2023	GOBINDA DAS AND 5 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR H A AHMED MS P BANIA	PP, ASSAM
12 AB/2843/2023	MAKIBUL ISLAM Versus THE STATE OF ASSAM ,	MR. R ALI MR H A AHMED	PP, ASSAM

ADMISSION

13	Crl.Rev.P./402/2018	MD. AFJAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MD. I HUSSAIN	MR. S BANIK (R-2) MR. D. BORAH (r-2) PP, ASSAM
14	Tr.P.(Crl.)/12/2019	BIRPAUL BALMIKI Versus SMT. UMA BALMIKI (BASFOR)	MR DEBA KUMAR DAS MR D DEKA	
15	Tr.P.(Crl.)/13/2019	BIRPAUL BALMIKI AND 2 ORS. Versus SMT. UMA BALMIKI (BASFOR)	MR DEBA KUMAR DAS MR D DEKA	MR C M DEKA MR. D HUSSAIN MR. A S TAPADER MR M AHMED
16	Tr.P.(Crl.)/21/2019	DEBJANI BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H R KHAN MR A MOTALIB MR. N ISLAM MS. L WAJEEDA	MR. T DEURI MRS. R S DEURI PP, ASSAM
17	Crl.Pet./106/2019 WITH LCR 2 FILES	UMA MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN	MR. A K GUPTA (R2,R3) MR. R S MISHRA (R2,R3) PP, ASSAM
18	Crl.Rev.P./38/2021 WITH LCR 4 FILES	DALIM GOGOI @ DALIM KUMAR GOGOI Versus SMTI. CHANDRA PRAVA DAS	MR. K M HASSAN	MR. T BARUAH (R-1) MR H BEZBARUA (R-1) MR. P BOIRAGI (R-1) MR. S J SARMAH (R-1)
19	Crl.Rev.P./164/2021 WITH LCR 2 FILES	SRI SHIB NARAYAN BHAR Versus SMTI LAKSHMI BHAR	MR. B M CHOUDHURY MR. U CHOUDHURY	MR. JUNM LASKAR
20	Tr.P.(Crl.)/15/2022 FIXED	KUMKUM DEVI Versus MD. ASHRAFUL HAQUE	MR A SHARMA	MD M S ALI
21	Crl.Pet./343/2022 WITH LCR 1 FILE	RENU KALOWAR AND ANR. Versus MAHESH KALOWAR	MR. B J MUKHERJEE MS R SAHA	MR. S C BISWAS
22	Crl.Rev.P./432/2022 WITH LCR 1 FILE	FARNAZ NOURIN ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN PP, ASSAM
23	Crl.Rev.P./438/2022 WITH LCR 1 FILE	RAKIBUL HUSSAIN Versus ARIFA NASRIN	MR. R ALI H A AHMED	MR. M AHMED
24	Crl.Pet./598/2022 WITH LCR 2 FILES, FIXED	MD. AITUL ALI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY MS. S KAUR	PP, ASSAM
25	Crl.Pet./22/2023 WITH LCR 1 FILE	MANESWAR SWAGIARY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR D BANIA MR. P S BISWAS MS. R DEVI	M KABRA (R2) MS. S DAS (R2) MR. A KABRA (R2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./2785/2023 FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/1277/2023	WASHIM RAHMAN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM S ALI MR. M U E BHUYAN	PP, ASSAM
28	AB/1874/2023 FIXED	SUKUMAR BASUMATARY Versus THE STATE OF ASSAM		PP, ASSAM
29	AB/1901/2023 FIXED	MD. TAHIJUL ISLAM @ TAHEJUL ISLAM @ TARU MIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
30	AB/2492/2023 FIXED	SARIF UDDIN Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM

31	AB/2644/2023 FIXED	BIREN RAJBONGSHI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
32	AB/2706/2023 FIXED	PRIYA NATH TALUKDAR @ PRIYO TALUKDAR Versus THE STATE OF ASSAM	MD S HOQUE MR. S BARMAN	PP, ASSAM
33	AB/2731/2023 FIXED	ABDUL JALIL AND 2 ORS Versus THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
ORDERS				
34	I.A.(CrI.)/165/2021 WITH LCR 1 FILE in CrI.Rev.P./93/2020 WITH CrI.Rev.P./93/2020	SUCHIL TERON Versus M/S. M.K.MACHINERIES AND ANR.	MR Z KAMAR	PP, ASSAM
		SUCHIL TERON Versus M/S. M.K.MACHINERIES AND ANR.	MR Z KAMAR MR D TALUKDAR	MR. U K NAIR MR P S DEKA MR. A CHETRY PP, ASSAM (R2)
35	I.A.(CrI.)/119/2022 FIXED in CrI.Rev.P./1501/2022 WITH CrI.Rev.P./1501/2022 (Filing Number)	PURNIMA BORKAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR N MUHTARIM	PP, ASSAM
		PURNIMA BORKAKATI Versus THE STATE OF ASSAM AND ANR. A	MR. A CHAUDHURY	
36	CrI.A./340/2022 WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/811/2022 in CrI.A./340/2022	Md. SAHADDI SK. Versus THE STATE OF ASSAM AND ANR.	MR. B J MUKHERJEE MR P K DAS MR. M BARUAH MS R SAHA	PP, ASSAM
		Md. SAHADDI SK Versus THE STATE OF ASSAM AND ANR.	MR P K DAS	PP, ASSAM
37	CrI.Rev.P./3/2023 FIXED	PALLABI NATH Versus THE STATE OF ASSAM AND ANR	MR D K BORDOLOI	MR. A BARKATAKI (r-2) MR P BHARDWAJ (r-2) PP, ASSAM
38	Review.Pet./87/2023 IN MAC.APP. 259/2021(D/O), WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD. Versus NIHARENDRA NARAYAN BARUAH AND 4 ORS. A	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M KHAN (R-2,3) MR A K DAS (R-2,3) J. AKTAR (R-2,3)
39	Review.Pet./90/2023 IN MAC.APP. 258/2021(D/O), B/O	ORIENTAL INSURANCE CO. LTD. Versus NIHARENDRA NARAYAN BARUAH AND 4 ORS. E	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M KHAN (R-2,3) MR A K DAS (R-2,3) J. AKTAR (R-2,3)
40	Review.Pet./91/2023 IN MAC.APP. 257/2021(D/O), WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD. Versus SRIMATI BARUAH AND 3 ORS. B	MS. M CHOUDHURY	MR. J RAHMAN
41	Review.Pet./92/2023 IN MAC.APP. 260/2021(D/O), WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD. Versus SONA DAS AND 2 ORS. B	MS. M CHOUDHURY	
42	I.A.(CrI.)/174/2023 WITH LCR 5 FILES, FIXED in CrI.A./79/2023 WITH CrI.A./79/2023	JIBUL HUSSAIN MAZUMDER @ MUSTAFA AHMED MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
		MD. JIBUL HUSSAIN MAZUMDER @ MUSTAFA AHMED MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
43	I.A.(CrI.)/433/2023 in CrI.Rev.P./137/2017	BIREN HALOI Versus MAA KAMAKHYA ASSOCIATES and ANR.	MR S SARMA	MS. T ROY

	WITH Crl.Rev.P./137/2017	BIREN HALOI Versus MAA KAMAKHYA ASSOCIATES and ANR.	MR.S SARMA MS.A CHETIA MR.H KALITA	MS.T ROY(R- 1&2) MS.M ROYR- 1and2
44	I.A.(Crl.)/519/2023 in Crl.Rev.P./5562/2023	ABDUL MOZID Versus THE STATE OF ASSAM AND 5 ORS	MR. R K TALUKDAR MR D BORAH K BARMAN	PP, ASSAM
	WITH Crl.Rev.P./5562/2023 (Filing Number)	ABDUL MOZID Versus THE STATE OF ASSAM AND 5 ORS (B)	MR D BORAH	
45	I.A.(Crl.)/704/2023 in Crl.Rev.P./7837/2023	ABDUL MATIN Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. A AHMED	PP, ASSAM
	WITH Crl.Rev.P./7837/2023 (Filing Number)	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR (B)	MR. M A CHOUDHURY	
	WITH I.A.(Crl.)/7841/2023 (Filing Number) in Mat.App.	ABDUL MATIN Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	
HEARING				
46	Crl.A./31/2012 PART-HEARD, LCR 6 FILES, FIXED	KAMAL BARUAH Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MRS.N BHARALI	PP, ASSAM
47	Crl.A./141/2009 WITH LCR (FOUR FILES) FIXED.	SRI JITENDRA NARAYAN ROY Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.Z ALAM MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B BISHAYA MR. D GOGOI MRS.R B DEB	PP, ASSAM
48	Crl.A./195/2011 WITH LCR 5 FILES, FIXED	IMRAN ISLAM BORA Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	PP, ASSAM
49	Crl.Pet./66/2020 WITH LCR 1 FILE, FIXED	MRS. SUSHILA DEVI Versus RAFIQUL HASSAN	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	MR. I A HAZARIKA MR. H ALI MR. A K AHMED

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LEAVE NOTE OF ADVOCATES FOR 16/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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13)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
14)	MR. B K SARMA	13-08-2023	To	25-08-2023
15)	MRS. B GOGOI	17-08-2023	To	18-08-2023
16)	MR. M SARANIA	16-08-2023	To	17-08-2023

17)	MR B K SINGH	14-08-2023	To	16-08-2023
18)	MS. A VERMA	14-08-2023	To	19-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 16th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/2222/2021	BIREN CHANDRA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. A DAS	SC, P H E
<u>ADMISSION</u>			
2 WP(C)/2916/2014 FIXED	BIHU RAM MUSHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MS.A K CHOUDHURY MR.U K DAS MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	MR. A GANGULY MR. A DHANU MR A DUTTA SC, PWD (BULDING)
3 WP(C)/5089/2017	ANANDA RAM DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.M SARMA MS.I DEKA MR.R SARMA	MR. D DAS SR. ADV (R-7,11,12) MR.M K MISRA(R-8,13&14) MR.S SAIKIA(R- 7,9,11&12) MR.P S BHATTACHARYYAR-10 MR.D BHATTACHARYA(R-10) MR.M CHOUDHURY(Sr.Adv.)(R-8,13&14) MR H K NATH (R-7,11,12) MR.V A CHOWDHURY(R-8,13&14) SC, CBI MR.S CHAKRABARTY(R-7,9,11&12) SC, GHC
4 WP(C)/2027/2018	BIREN BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	DR G J SHARMA MS U DAS MR. M S SHARMA	GA, ASSAM
5 WP(C)/2207/2018	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.

6	WP(C)/7499/2018 FIXED	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
7	WP(C)/8451/2018	GS-191966A INAMDAR UMESH GAJANAN Versus THE UNION OF INDIA AND 4 ORS.	MRS. R BORAH MR. D BORAH	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
8	WP(C)/423/2021	AKSHENDRA PATGIRI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM
9	WITH Cont.Cas(C)/582/2017	ARCHANA KALITA and 6 ORS Versus V.K. PIPERSONIA and 9 ORS.	MR.I ALAM MR.T SK	MS. S KHANIKAR (R5) MS U DAS (R2, R5)
	WITH I.A.(Civil)/635/2022 in Cont.Cas(C)/582/2017	ARCHANA KALITA and 6 ORS Versus V.K. PIPERSONIA and 11 ORS.	MR.T SK	
10	WP(C)/490/2021	NABAJYOTI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS R P BARUAH	GA, ASSAM SC, INDUSTRIES AND COMMERCE
11	WP(C)/933/2021	SIRAJUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G UZIR MR. M SAIKIA	SC, SOIL CONSERVATION DEPTT.
12	WP(C)/2209/2021	BIYOLA BARUAH Versus THE UNION OF INDIA AND 3 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. N B GOHAIN	MR. K GOGOI ASSTT.S.G.I.
13	WP(C)/2247/2021	SUMAN MAZUMDAR Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
14	WP(C)/2773/2021	DR. JYOTI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY	SC, HEALTH
15	WP(C)/2778/2021	MUKTA LAL NATH Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
16	WP(C)/3027/2021	DR. HIMAJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH AND F W
17	WP(C)/3356/2021	CT/SAFAI KARAMCHARI RAJ KUMAR CHAUHAN Versus THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R BORAH (r-6,7,8) MR. S S ROY ASSTT.S.G.I.
18	WP(C)/3390/2021 FIXED	JIBAN SAIKIA Versus THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MS. SOMILA	ASSTT.S.G.I.
19	WP(C)/3804/2021	MEGHNAD NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S BARUAH (SC, PCB, R-2,3,4) MR. M BISWAS (R-5) MS B BORA (R-5) MS M DAS (R-5) SC, FOREST
20	WP(C)/3827/2021	RANA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI	GA, ASSAM SC, HEALTH
21	WP(C)/3829/2021	SAIDUL ALAM Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
22	WP(C)/3931/2021	NABIN HASSAN OZAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MD A S AHMED	GA, ASSAM SC, PWD
23	WP(C)/4716/2021	BIJOY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. S C BISWAS (r-4,5) MR. B K DAS (1,2,3,4,5) MS A BORAH (r-4,5) SC, NF RLY

24	WP(C)/5068/2021	MIRJAFAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD	GA, ASSAM MR C GOSWAMI (R-3,4) MR. I CHOUDHURY MS K BORAH SC, A S H B
25	WP(C)/5110/2021	DULAL CH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, WATER RESOURCE
26	WP(C)/5144/2021	MD. SHURUZ ALI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
27	WP(C)/5969/2021	TANKESWAR SARMAH AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, P AND R.D.
28	WP(C)/6368/2021	FIRDUJA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
29	WP(C)/6428/2021 FIXED	SUKHADEEP RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. S SUTRADHAR MR. H K RAY	GA, ASSAM SC, IRRIGATION SC, FINANCE
30	WP(C)/6971/2021 FIXED	MR. HIRU MAHANTA AND 27 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
31	WP(C)/7012/2021	SANJIB DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MR. D BORAH MS. P RABIDAS	GA, ASSAM SC, INDUSTRIES AND COMMERCE
32	WP(C)/7043/2021	SATWINDER KAUR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS N NEWME MR A CHETIA MR. M P SHARMA	MS S MOCHAHARI (R-1 TO 6) MR. S DUTTA (R-1 TO 6) MRS. A GAYAN MR. S DUTTA (R-1 TO 6) ASSTT.S.G.I.
33	WP(C)/7055/2021	RUPAK JYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	SC, P AND R.D. GA, ASSAM
ORDERS				
34	Cont.Cas(C)/405/2015 WITH CONT.CASE(C)/115/2016 (D/O)	NOWGONG CO-OPERATIVE SUGAR MILLS WORKER'S UNION Versus VINOD KUMAR PIPERSANIA and 5 ORS	MR.M K BARUAH MR.M DAS	DR.B AHMED(R-1 & 2) MR.N HAQUE(R-1 & 2) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.N J KHATANIAR(R-3) MR.M HUSSAIN(R-1) MR.A K AZAD(R-1 & 2) MR.S R BARBHUIYA(R-1) MR.KHAYERUDDINR-1 and 2
WITH				
35	Cont.Cas(C)/705/2015	BHABANANDA DUTTA and 37 ORS Versus VINOD KUMAR PEPERSENIA and 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN MR.A RAHMAN	DR.B AHMED(R-1, 2 & 5) MR.N HAQUE(R-1, 2 & 5) MS U DAS(R-4) MS.A VERMA(R-4) MS.S KHANIKAR(R-4) MRK UDDIN(R-1, 2 & 5) MR.A K AZAD(R-1)(R-1, 2 & 5) MR.A U AHMEDR-1, 2 and 5 MS.D DEY(R-8)

36	WITH Cont.Cas(C)/801/2015	BENU MOHAN BORAH and 25 ORS. Versus VINOD KR. PIPERSANIA and 4 ORS.	MR.K GOGOI MS.P BARUAH MR.S BORTHAKUR	DR.B AHMEDR-1,2,4and5 MR.N HAQUE(R-1,2,4&5) MS U DAS(R-3) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.M HUSSAIN(R-1,2,4&5) MR.A K AZAD(R-1,2,4&5) MR.A U AHMED(R-1, 2&4)
37	Cont.Cas(C)/90/2017 FIXED	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA Versus SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH
38	Cont.Cas(C)/283/2017	GS NO. 170944N DEVI CHARAN SHARMA and 62 ORS. Versus SANJAY MITRA and 2 ORS.	MR I H SAIKIA MS. S KANUNGOE MR. K KALITA MS.R BORAH MR. M R CHOUDHURY MS.D BORAH	MR. S C KEYAL
39	Cont.Cas(C)/140/2018	PRASANTA GOGOI Versus LOHIT CHANDRA PATHAK AND ANR.	MR. A SHARIF MRS P BARMAN MR. S ZAMAN MR. M ALAM	DR. B AHMED MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA
40	WITH Cont.Cas(C)/149/2018	RIJU SAIKIA Versus LOHIT CHANDRA PATHAK AND ANR.	MR. A SHARIF	DR. B AHMED MR K UDDIN MR. A K AZAD
41	Cont.Cas(C)/169/2018	PROTIMA DEY LASKAR AND 8 ORS. Versus HEMANGA KISHORE SHARMA AND 3 ORS.	MR. N BARUA MR. M RAHMAN	MS. A VERMA (R2-R4) MS. S KHANIKAR (R4) MS U DAS (R3 & R4) MR. G TAYE (R3 & R4)
42	Cont.Cas(C)/261/2018	MAKANI DAS Versus MAHENDRA ADHIKARI	MS. B HAZARIKA MS. S K NARGIS MR R ISLAM (AS LEGAL- AID-COUNSEL) MS N DAS	MR I AHMED
43	WITH WP(C)/2683/2016	SMTI. MAKANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.B HAZARIKA MS.S K NARGIS	SC, SOCIAL WELFARE
44	Cont.Cas(C)/209/2019 B/O	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
45	WITH Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
46	WITH Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
47	WITH Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
48	WITH Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
49	WITH Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
50	WITH Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	

51	WITH Cont.Cas(C)/350/2019	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
52	WITH Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
53	Cont.Cas(C)/171/2020	JITEN CH. DAS Versus ANAND PRAKASH TIWARI	MR S C DAS MR P BURAGOHAIN	
54	Cont.Cas(C)/175/2020	SHRI PINAK MAHANTA Versus RAMENDRA NATH SARMA, ACS	MR. N DEKA MR. M GOGOI	MR. I CHOUDHURY
55	Cont.Cas(C)/242/2020	ABDUL HAKIM AHMED Versus ASHOTOSH AGNIHOTRI AND 2 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	
56	Cont.Cas(C)/77/2021	SIMANTA BORAH Versus RAJESH KEMPRI AND 3 ORS	MR. P J SAIKIA MS D DUTTA	
57	Cont.Cas(C)/108/2021	TARINI MANDAL @ TARINI KT MANDAL Versus RAKESH KUMAR AND 2 ORS	B R BRAHMA MR H TALUKDAR	MR. P N GOSWAMI (R1)
58	Cont.Cas(C)/150/2021	BULBUL KALITA Versus RAKESH KUMAR AND 2 ORS	MR. D P CHALIHA MS M ROY	
59	Cont.Cas(C)/159/2021	MAJANI KONWAR AND 10 ORS Versus SAMIR KUMAR SINHA	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DUWARAH MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	
60	WP(C)/7266/2021 B/O	MONJURI GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	SC, PWD
HEARING				
61	WP(C)/1565/2015 FIXED	PABITRA BARUAH and 12 ORS Versus ASSAM STATE ELECTRICITY BOARD and 14 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAMR6 SC, APDCL(R1-5)

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